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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A/T.A No. 249/2000

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SECTION OFFICER (Judl.)

kalita
20/12/17

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 249/2000 OF 199

Applicant(s) Sri Laki Ram Boro and ors.

Respondent(s) Union of India and ors.

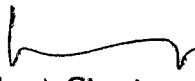
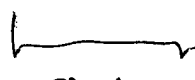
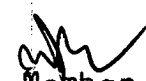
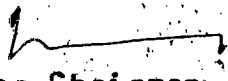
Advocate for Applicant(s) Mr. J. L. Borbhuiya.

Mr. B. Sinha.

Advocate for Respondent(s)

Mr. B.S. Basumaty
B.S.C. - G.S.

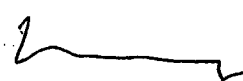
Notes of the Registry	Date	Order of the Tribunal
this application is in form and within time. F. of Rs. 50/- deposited vide IPO BD No. 502460 Dated 24.8.2000 22/09/00 Notice prepared and sent to D/Sec for issuing the respondents No 1 to 6 vide D/No 1939/1994 dtd 22/9/00 22/09/00	20.9.00 pg	Present : The Hon'ble Mr Justice D.N. Choudhury, Vice-Chairman. Heard Mr B.Sinha, learned counsel for the applicant. The matter pertains to common cause and accordingly the applicants are allowed to join together in this application under the provision of Rule 4(5)(a) of the Central Administrative Tribunal(Procedure) Rules 1987. Application is admitted. Issue notice on the respondents. List on 14.11.2000 for written statement and further orders.  Vice-Chairman

Notes of the Registry	Date	Order of the Tribunal
① Service report are still awaited, ② No. written statement has been filed, <u>321</u> 13.11.2000. Notice duly served on Respondent No 1 & 2. R-No. 3 & 4⁵⁸⁶ is still awaited. & R-Mor 586 by hand. <u>15/11/00.</u> <u>21-12-2000</u> ① ② written statement has been filed. <u>321</u>	14.11.00 pg A. Deb Roy 15/11 15.12.00 lm 22.12.00 lm 11.4.2001 23.5.01	No further notice need be served on the respondents. Service is complete. Mr B.S.Basumatary, learned Addl.C.G.S.C prays for four weeks time to file written statement. Prayer allowed. List on 15.12.00 for order.  Vice-Chairman On the prayer of Mr.B.S.Basumatary learned Addl.C.G.S.C. 1 weeks time is allowed for filing of written statement. List on 22.12.00 for filing of written statement and further orders.  Member  Vice-Chairman Written statement has been filed. Case is ready for hearing. List for hearing on 11.4.00 . In the meantime the applicant may file rejoinder, if any within 2 weeks.  Member  Vice-Chairman There is no diversion bench today. The case is adjourned to 23/5/2001. <u>11.4.</u> <u>11.4.</u> It has been stated by Mr.B.Sinha that though the respondents have filed written statement, he is not served with the copy. Mr. A.Deb Roy, Sr.C.G.S.C. has undertaken to furnish a copy of the written statement in course of the day. The case is adjourned to 3-7-2001 for hearing. In the mean time the applicant may file rejoinder, if any, within ten days from today.  Member  Vice-Chairman

OA 249/2000

(3)

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Notes of the Registry	Date	Order of the Tribunal
No. rejoinder has been filed.	3.7.2001	There is no D/M today. The cases are adjourned to 7/8/2001. m/s A.K. 2 37
By 6.8.01	7.8.2001	Heard counsel for the parties. Hearing concluded, judgment delivered in Open Court, kept in separate sheets. The application is allowed in terms of the order. No order as to costs.
23.8.2001 Copy of the Judgment has been sent to the Office for filing the same to the Registrar as well as to the Addl. C.G. & C. for the response.	bb	ICU Shetty Member  Vice-Chairman

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 249 & 250 of 2000.

Date of Decision. 7.8.2001....

----- Shri L.R.Boro & 15 Ors. -----

----- Petitioner(S)

----- Mr. B. Sinha -----

----- Advocate for the
Petitioner(s)

-Versus-

----- Union of India & Others. -----

----- Respondent(s)

----- Mr. A. Deb Roy, Sr. C.G.S.C. &

Mr. B.C. Pathak, Addl. C.G.S.C. -----

----- Advocate for the
Respondent(s)

THE HON'BLE MR. JUSTICE D.N. CHOWDHURY, VICE CHAIRMAN

THE HON'BLE MR. K. K. SHARMA, ADMINISTRATIVE MEMBER

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether the Judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble : Vice-Chairman.



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CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

Original Application Nos. 249 & 250 of 2000.

Date of Order : This is the 7th Day of August, 2001.

HON'BLE MR. JUSTICE D.N.CHOWDHURY, VICE CHAIRMAN

HON'BLE MR. K.K.SHARMA, ADMINISTRATIVE MEMBER

O.A.249/2000:

1. Shri Lahi Ram Boro
S/O Shri Chamla Ram Boro
Sub-Divisional Engineer, VFT
Exchange Bldg., Panbazar
Guwahati-1.
2. Shri Balai Chandra Bhowmik
S/O Late Nandalal Bhowmik
Sub-Divisional Engineer, OFC
Micro-Wave Bldg., Panbazar
Guwahati-1.
3. Shri Subrata Kumar Bhattacharjee
Son of Late Sitangsu Bhushan Bhattacharjee
Sub-Divisional Engineer, PHE to GMM ETR
Shillong, Meghalaya. . . . Applicants.

By Advocate Mr.B.Sinha

- Vs -

1. The Union of India
(Represented by the Secretary to the
Government of India, Ministry of Communications
New Delhi).
2. The Chief General Manager,
Eastern Telecom Region
Telephone Bhawan, 34 BBD Bag
Calcutta-700 001.
3. The Director of Finance and Accounts Officer
7, Khatra Das Lane
Calcutta-700 012.
4. The General Manager,
MTCE, Tax Building
Top Floor, CTO Compound
Shillong-1.
5. The General Manager
Assam Telecom Circle
Ulubari, Guwahati-7.
6. The General Manager
Task Force, N.N. Barman Building
Panbazar, Guwahati-1. . . . Respondents.

By Mr. B. C. Pathak, learned Addl.C.G.S.C.

O.A.250/2000 :

1. Shri Ajit Kumar Chanda
S/O Late Ranjan Kumar Chanda
Sub-Divisional Engineer
Micro-Wave, Nagaon, Assam.
2. Md. Amjad Ali
S/O Late Abdur Rahman Ali
Sub-Divisional Engineer
Ultra High Frequency, Dhubri.
3. Shri Gouranga Sundar Banik
S/O Late Satish Chandra Banik
Sub-Divisional Engineer
Ultra High Frequency, Diphu
Karbi Anglong.
4. Shri Hrishikesh Choudhury
S/O Late Hridhay Choudhury
Sub-Divisional Engineer
Micro-Wave (Mux), Micro-Wave Bldg.
Panbazar, Guwahati-1.
5. Shri Sujit Kumar Nag
S/O Late Samat Ranjan Nag
Sub-Divisional Engineer, Maintenance
Silchar, Cachar, Assam.
6. Shri Jadav Chandra Adhikari
S/O Shri Mamindra Nath Adhikari
Sub-Divisional Engineer
Ultra High Frequency
Dhubri, Assam.
7. Shri Kishalay Kanti De
S/O Shri K.R. De
Sub-Divisional Engineer
Micro-Wave, Maintenance
Panbazar, Guwahati-1.
8. Shri Nirmal Kanti Bardhan
S/O Late R.M. Bardhan
Sub-Divisional Engineer
Micro-Wave, MTCE
Panbazar, Guwahati-1.
9. Shri Phanidhar Das
S/O Late Janiram Das
Sub-Divisional Engineer, (Admn.)
Silpukhuri, Guwahati-3.
10. Shri Santanu Kumar Das
S/O Shri Tarun Das
Sub-Divisional Engineer
Optical Fibre Cable, M/W Bldg.
Panbazar, Guwahati-1.
11. Shri Jogendra Deka
S/O Late P. Deka
Sub-Divisional Engineer
ARTS, Panbazar
Guwahati-1.
12. Shri Santanu Ghosh
S/O Late Subodh Ranjan Ghosh
Sub-Divisional Engineer
OSG/GMM, Shillong
Meghalaya.

13. Shri Sunil Chandra Debnath
S/O Late Iswar Chandra Debnath
Sub-Divisional Engineer
Power Plant, Micro-Wave Station
Agartala, Tripura. . . . Applicants.

By Advocate Mr. B. Sinha

- Vs -

1. The Union of India
represented by the Secretary to the
Government of India, Ministry of Communication
New Delhi.
2. The Chief General Manager
Eastern Telecom Region
Telephone Bhawan, 34 BBD Bag
Calcutta-700 001.
3. The Director of Finance & Accounts Officer
7, Khatra Das Lane
Calcutta-700 012.
4. The General Manager, MTCE, Tax Building
Top Floor, CTO Compound
Shillong-1.
5. The Chief General Manager
Assam Telecom Circle
Ulubari, Guwahati-7.
6. The Chief General Manager
Task Force, N.N. Barman Building
Panbazar, Guwahati-1. . . . Respondents.

By Mr. A. Deb Roy, learned Sr. C.G.S.C.

O R D E R

CHOWDHURY J. (V.C.) :

Both the cases were taken up together for consideration, since it involves common question of law based on similar facts.

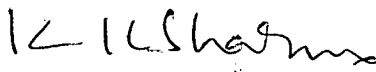
2. All these applicants are serving as Sub-Divisional Engineer (TES Group B Officer) in the Telecommunication Department. These Officers moved this Tribunal for a direction on the respondents for stepping up their pay at par with Sri D. Sundarmurthy, Sub-Divisional Engineer. The applicants cited the instances of stepping up of pay of similar Officers by the respondents authority on similar grounds.

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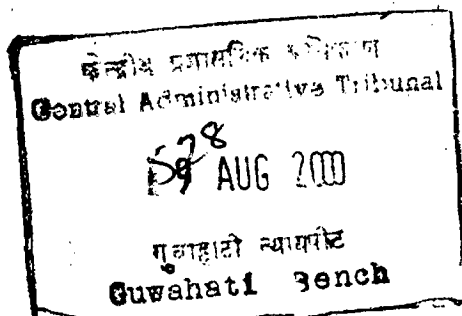
3. All the applicants, admittedly, ^{are} senior to Sri D. Sundarmurthy whose seniority No. is 19008. Therefore, there cannot be any justification for not giving these applicants the benefit of stepping up of their pay at par with Sri D. Sundarmurthy, Sub-Divisional Engineer.
4. We have heard Mr. B. Sinha, learned counsel for the applicants and Mr. A. Deb Roy, learned Sr. C.G.S.C. as well as Mr. B. C. Pathak, learned Addl. C.G.S.C. for the respondents.
5. Upon hearing learned counsel for the parties and considering the materials on records, we order upon the respondents to confer the benefit of stepping up the pay to the applicants at par with Sri D. Sundarmurthy. with effect from 1.2.97. The respondents shall take necessary step for refixation of salaries of the applicants as early as possible.

The application stands allowed to the extent indicated above.

There shall, however, be no order as to costs.


(K.K. SHARMA)
ADMINISTRATIVE MEMBER


(D.N. CHOWDHURY)
VICE CHAIRMAN



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH : GUWAHATI.

(Application u/s 19 of the Adm. T. Act, 1985)

Original Application No. 249 /2000
BETWEEN

Sri Lahi Ram Boro & Others

.... Applicants.

- AND -

The Union of India and Others.

.... Respondents.

I N D E X

Sl.No.	Particulars	...	Pages
1.	Application	...	
2.	Verification	...	
3.	Annexure-1	...	
4.	Annexure-2A	...	
5.	Annexure-2B	...	
6.	Annexure-2C	...	
7.	Annexure-3A	...	
8.	Annexure-3B	...	
9.	Annexure-4 Series	...	

Filed By :

J. I. Borah

Advocate.

Filed by the
Applicants through
J. I. Borduin
Adv.
Lahi Ram Boro
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
GUWAHATI BENCH :: GUWAHATI.

O.A. NO. 249 OF 2000

BETWEEN

1. Shri Lahi Ram Boro,
Son of Shri Chamla Ram Boro,
Sub-Divisional Engineer, VFT,
Exchange Bldg., Panbazar,
Guwahati-1.
2. Shri Balai Chandra Bhowmik,
Son of Late Nandalal Bhowmik,
Sub-Divisional Engineer, OFC,
Micro-Wave Bldg., Panbazar,
Guwahati-1.
3. Shri Subrata Kumar Bhattacharjee,
Son of Late Sitangsu Bhushan Bhattacharjee,
Sub-Divisional Engineer, PHE to GMM ETR,
Shillong, Meghalaya.

..... Applicants.

(All the applicants are having same
and common grievance).

- AND -

1. The Union of India,
(Represented by the Secretary to the
Govt. of India, Ministry of Communications,
New Delhi).

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Lake Ram Bo.

2. The Chief General Manager,
Eastern Telecom Region,
Telephone Bhawan, 34 BBD Bag,
Calcutta-700 001.
3. The Director of Finance and Accounts
Officer, 7, Khatra Das Lane,
Calcutta-700 012.
4. The General Manager,
MTCE, Tax Building,
Top Floor, CTO Compound,
Shillong-1.
5. The General Manager,
Assam Telecom Circle,
Ulubari, Guwahati-7.
6. The General Manager,
Task Force, N.N. Barman Building,
Panbazar, Guwahati-1.

..... Respondents.

DETAILS OF APPLICATION :

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE :

The application is against the action of the Respondents in respect of re-fixation of Basic Pay of the applicants over the similarly situated TES Group-B Officer (SDE) of Telecommunication Department.

Contd.... P/3.

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2. JURISDICTION OF THE TRIBUNAL :

The applicants declare that the subject matter of the application is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION :

The applicants further declare that the application is filed within the limitation period prescribed under Section 21 of the Administrative Tribunal's Act.

4. FACTS OF THE CASE :

4.1 : That all the applicants have same and common grievance and relief sought for before the Hon'ble Tribunal are also same and common. As such all the applicants may be allowed to join together in this application as applicants as per provision laid down in Administrative Tribunal (Procedure) Rule 1987, 4(5)(a).

4.2 : That the applicants are citizen of India and at present residing in North-East States and working under the respondents in Telecom Department and as such they are entitled to all the rights and privileges guaranteed to a citizen of India under the Constitution of India.

4.3 : That all the applicants at first were recruited under the respondents as Junior Telecom Officers (in short J.T.O.). Thereafter in course of time they were considered for promotion in TES Group-B Officer and after promotion in TES Group-B Officer, all the applicants have joined in their respective place of posting as the Sub-Divisional Engineer (in short SDE) under the establishments of the respondents.

4.4 : That as the J.T.O. the applicants were provided with the current and existing pay scale of the J.T.O. plus all other allowances admissible in accordance with the Rules alongwith other similarly situated persons. The pay-scale and monthly salaries of the applicants were revised and refixed from time to time with all service benefits available to them in accordance with the Rules alongwith other similarly situated persons. The pay-scale and monthly salaries of the applicants were again revised and refixed in the promotional post of S.D.E. (TES Gr.B Officer) with all service benefits available to them in accordance with the Rules alongwith other similarly situated persons.

4.5 : That the applicants while working as the S.D.E. (TES Gr.B Officer) under the respondents, the CCS (Revised Pay) Rules, 1996 came into force and

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accordingly the Basic Pay-scale of the applicants have been revised and refixed alongwith other similarly situated persons in a bunches on the basis of their existing pay-scale and in terms of the aforesaid CCS (Revised Pay) Rules, 1996 w.e.f.

1.1.96. In other words it may stated herein thus :-

(1) The applicant No.1 has been recruited as the J.T.O. under the respondents in the year 1981 on a basic scale of pay of Rs. 425/= P.M. He was considered for promotion in TES Group-B Officer on 27.5.94 and joined as the S.D.E. on 8.7.94 under the establishment of the Respondent No.5. His basic pay upto 31.12.95 was Rs. 2375/= P.M. Thereafter the CCS (Revised Pay) Rules, 1996, came into force and accordingly the basic pay of the applicant No.1 has been revised and refixed at Rs. 8000/= P.M. on 1.1.96 in a bunches /in terms of the aforesaid Rules. The due date of increment in the pay scale of the applicant No.1 is in the month of January and as such the basic pay of the applicant No.1 wx is Rs. 8250/= P.M. on 1.1.96 and it was Rs. 8500/= P.M. on 1.2.97.

(ii) The applicant No.2 has been recruited as the J.T.O. in the year 1981 on a basic scale of pay of Rs. 425/= P.M. He was considered for promotion in TES Group-B Officer on 3.3.94 and accordingly joined as the S.D.E. on 26.9.94 under the respondent No.5. His basic pay upto 31.12.95 was Rs. 2375/= P.M. and it was revised and refixed at Rs. 8000/= P.M. on 1.1.96 in a bunches in terms of the CCS (Revised Pay)

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Rules, 1996. The date of increment in the pay scale of the applicant No.2 is in the month of February and as such the basic pay of the applicant No.2 was Rs. 8250/= P.M. on 1.2.96 and it was Rs. 8500/= P.M. on 1.2.97.

(iii) The applicant No.3 has been recruited as the J.T.O. in the year 1980 on a basic scale of pay of Rs. 425/= P.M. He was considered for promotion in TES Group-B Officer on 3.6.94 and accordingly joined as the S.D.E. on 31.8.94 under the respondent No.4. His basic pay upto 31.12.95 was Rs. 2450/= P.M. and it was revised and refixed at Rs. 8000/= P.M. on 1.1.96 in a bunches in terms of the aforesaid CCS (Revised Pay) Rules, 1996. The due date of increment in the pay-scale of the applicant No.3 is in the month of August and as such the basic pay of the applicant No.3 was Rs. 8250/= P.M. on 1.8.96 and it was Rs. 8500/= P.M. on 1.2.97.

4.6 : That the applicants state that an irregular revision and refixation in the pay-scale of TES Gr.B Officer have come into existence and out of such irregularity some of TES Gr.B officers have been facilitated with the basic pay of Rs. 9000/= P.M. w.e.f. 1.2.97 higher than those similarly situated TES Gr.B Officers i.e. the applicants. It may be mentioned ~~th~~ here that one, namely, Sri D. Sundarmurthy who was also recruited as the J.T.O. under the

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Respondents in the year 1981 on a basic scale of pay of Rs. 425/4 P.M. He was considered for promotion in TES Gr.B Officer on 3.6.94 and accordingly he has joined as the SDE on 27.11.96 under the respondent No.6. His Basic-Pay upto 31.12.95 was Rs.2375/= P.M. and it was revised and refixed at Rs. 8000/= P.M. on 1.1.96 in a bunches in terms of the CCS (Revised Pay) Rules, 1996. The due date of increment in the pay scale of aforesaid Sri D. Sundarmurthy is in the month of February and as such the basic pay of said Sri D. Sundarmurthy was Rs. 8250/= P.M. on 1.2.96. Thereafter, said Shri D. Sundarmurthy has joined as the S.D.E. on 27.11.96 and it was Rs. 9000/= P.M. on 1.2.97.

4.7 : That the applicants beg to state that some of the similarly situated TES Gr.B Officers of Telecom Deptt. working under the respondent No.5 have thereafter, approached the respondents authorities with regard to stepping-up of their basic-pay and salaries in a like manner as it was done in respect of aforesaid Sri D.Sundarmurthy. The respondent authorities accordingly pleased to refix the basic pay of the aforesaid similarly situated TES Gr.B Officer at Rs. 9000/= P.M. w.e.f. 1.2.97 as per letter vide No. AP/STEP-UP/98-99/25 dated 3.2.99 communicated by the Senior Accounts Officer in this regard.

Lakshmi Ram Bora

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A copy of the aforesaid letter vide No. AP/Step-up/98-99/25 dtd. 3.2.99 is annexed herewith and the same is ~~marked~~ marked as Annexure-1 of this application.

4.8 : That the applicants being similarly situated TES Gr.B Officer working under the Respondent Nos 4 & 5 are entitled to get the basic pay of Rs. 9000/= P.M. w.e.f. 1.2.97 as their pay-scale in alike manner as these were done in case of Shri D. Sundarmurthy, U.K. Bhattacharjee, M. Biswas, M.K. Saha and some others. From the above it appears that the respondents have dealt with the applicants in different manner and adopted pick and choose policy and thereby provided higher basic pay at Rs. 9000/= P.M. to their favourable TES Gr.B Officer. Finding no other alternative the applicants submitted representations before the Accounts Officer to settle the matter with the higher authorities regarding stepping-up of their basic pay in alike manner as regard Shri D. Sundarmurthy etc. However, nothing has been come out from it.

A copy each of the aforesaid representation submitted by the applicants are annexed herewith and the same are marked as Annexures-2A, 2B & 2 C of of this application.

4.9 : That in the meantime a final seniority list of TES Group-B Officers of Deptt. of Telecommunication has been prepared and was circulated vide letter

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Lohi Ram Bora

letter No. 16-22/95-STG-II dated 22.2.99 for its information and necessary action. It may be mentioned here that the aforesaid seniority list of TES Gr.B Officers have been prepared on the basis of final All India eligibility lists of Junior Telecom Officers.

A relevant part of the aforesaid final seniority list No. XVII of TES Gr.B Officers is annexed herewith and the same is marked as Annexures-3A & 3B of this application.

4.10: That it may be mentioned here that the applicant No.1 has been provided with the seniority No.15604, the applicant No.2 provided with the seniority No.18586 and the applicant No.3 provided with the seniority No.17949. On the other hand aforesaid Sri D. Sundarmurthy bears seniority No. 19008, M.K. Saha bears seniority No. as 16163, M. Biswas bears seniority No. as 16370, U.K. Bhattacharjee bears seniority No. as 18174 etc. From bare perusal, it appears that the applicant No.1 is much more senior than those above mentioned TES Gr.B Officers. Be that as it may the applicants are similarly situated TES Gr.B Officers as those officers mentioned above. Unfortunately the respondents failed to give similar treatment to the applicants and without application of judicial mind has whimsically and indirectly rejected the representations submitted by the applicants in stating that the pay of all officers of TES Gr.B included in

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seniority list No.1 to XVII is required to be fixed in terms of DOT's letter No.16-3/92-STG-II dated 5.7.94 and 16.8.94 and did not state anything about the stepping-up of basic pay of the applicants and re-fixation of it at Rs. 9000/= P.M. w.e.f. 1.2.97. Accordingly, of late, the Accounts Officer on recommendation and advice of the higher authorities was pleased to communicate the same to the applicants.

A copy of the aforesaid impugned letters are annexed herewith and the same are marked as Annexure-4 series of this application.

4.11 : That the applicant beg to state that the similarly situated TES Gr.B Officers are getting the basic pay-scale at Rs. 9000/= P.M. w.e.f. 1.2.97. As such the applicants being similarly situated are entitled to get equal basic pay-scale in accordance with the Rules.

4.12 : That the applicants state that it is a settled principles of law that all TES Gr.B Officers having same cadre and refixed their basic pay at Rs. 8000/= P.M. on 1.1.96 are equally entitled to get same basic pay-scale as a matter of ~~praj~~prudence. As such all the applicants are entitled to get their basic pay at Rs. 9000/= P.M. w.e.f. 1.2.97 with all service benefits and increments thereof in accordance with the Rules.

Lohi Ram Boro

4.13 : That in view of the aforesaid facts and circumstances stated above it is a fit case where Your Lordships would be pleased to interfere directing the respondents to settle the pay-scale of the applicants and refix the pay-scale of the applicants at Rs. 9000/= P.M. w.e.f. 1.2.97 and remove all anomalies in respect of salaries in between the similarly situated TES Gr.B Officers.

4.14: That the representations made by the applicants had been disposed and indirectly rejected by the respondents. The applicants have no other efficacious alternative remedy other than preferring this application and the remedy sought for, if granted, would be just, proper and adequate.

4.15 : That this application is made bonafide to secure the ends of Justice.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS :

5.1 : For that the inaction on the part of the respondents in providing more basic pay and salaries to some of the similarly situated TES Gr.B Officer (SDE) other than that of the applicants for such a long time i.e. w.e.f. 1.2.97 are in gross violation of relevant Rules.

Lahi Rom Bore

5.2 : For that there is clear violation of prescribed procedure and relevant rules in re-fixing the basic scale of pay of TES Gr.B Officers (SDE) in as much as the applicants being similarly situated are entitled to get equal basic scale of pay. There is being no suspension as regards the genuineness of the claim, the same must have been necessarily settled way back in the year 1997.

5.3 : For that the respondents providing more basic pay to some of their favourable SDE/TES Gr.B Officers w.e.f. 1.2.97 refixed at Rs.9000/= P.M. and giving lesser basic pay to the applicants imposing a kind of penalty upon the applicants in as much as the respondents also failed to respond the representations submitted by the applicants in this regard.

5.4 : For that the respondents failed to provide opportunity to the applicants to remove anomalies in the pay-scale and thereby deprived the applicants from their legitimate basic-pay and salaries.

5.5 : For that the impugned action on the part of the respondents being without sanction of law is per-se illegal, arbitrary and malafide on the face of it.

5.6 : For that the respondents failed to respond the representations submitted by the applicants by

Labi Ravi Dora

reason of that the applicants must suffer and get lesser salary in order to facilitate the junior SDE which are not sustainable in law.

5.7 : For that there has been clear violation on Articles 14, 21 and 300-A of the Constitution of India besides being violation of principles of natural justice, legitimate expectation and administrative fairplay.

5.8 : For that in any view of the matter the impugned action of the respondents are not in accordance with the law and as such the respondents have made themselves liable to be directed by this Hon'ble Tribunal to remove all these anomalies in respect of pay scale and salaries of the applicants and the junior S.D.E.

The applicants crave leave of this Hon'ble Tribunal to advance more grounds both factually as well as legal at the time of hearing of the case.

6. DETAILS OF REMEDIES EXHAUSTED :

The applicants declare that they have no other alternative and efficacious remedy other than filing of the present application.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING BEFORE ANY OTHER COURT OR TRIBUNAL :

The applicants further declare that no other application, writ petition, suit in respect of the subject matter of the instant application is filed

Lahi Ram Bora

before any other Court, authority or any other Bench of the Hon'ble Tribunal and no such application, writ petition or suit is pending before any Court of Law.

8. RELIEF SOUGHT FOR :

Under the facts and circumstances stated above, the applicants prayed for this application be admitted, calls for record and notice be issued to the respondents to show cause as to why the relief sought for in this application should not be granted and upon hearing the parties and perusal of record be pleased to grant the following reliefs :

8.1 : To direct the respondents to settle and re-fix the pay scale and salaries of the applicants and direct the respondents to re-fix the basic pay-scale of the applicants at Rs. 9000/= P.M. or above w.e.f. 1.2.97.

8.2 : To direct the respondents to release all arrear salaries in terms of the basic pay-scale of the applicants at Rs. 9000/= P.M. w.e.f. 1.2.97.

8.3 : Cost of the application.

8.4 : Any other relief/reliefs to which the applicants are entitled.

Lohi Ram Boro

9. INTERIM ORDER PRAYED FOR :

Under the facts and circumstances the applicants prayed that it shall not be a bar to the authorities to consider the case of the applicants while refixing and paying the pay and salaries to the applicants at Rs. 9000/= P.M. w.e.f. 1.2.97 as basic pay during pendency of this application before this Hon'ble Tribunal.

10.

The application is filed through Advocate.

11. PARTICULARS OF THE I.P.O. :

- (i) I.P.O. No. : 502460
- (ii) Date : 7/8/24
- (iii) Payable at : Guwahati.

12. LIST OF ENCLOSURES : As stated in the Index.

Contd... P/16. Verification...

VERIFICATION

I, Sri Lahi Ram Boro, Son of Sri Chamla Ram Boro, aged about 44 years, Resident of Panbazar, Guwahati, P.O. & P.S. Panbazar, Dist. Kamrup, Assam, the applicant No.1 herein do hereby solemnly affirm and verify that the statements made in paragraphs - 4.1 to 4.6, 4.11 & 4.12

_____ of the accompanying application are true to my knowledge and those made paragraphs - 4.7 to 4.11 are matters of record as derived therefrom and the rest are submissions before this Hon'ble Tribunal.

And I sign this verification on this 9th day of August, 2000 at Guwahati.

Identified by me -

Advocate.

Lahi Ram Boro

Signature.

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Annexure-1.

GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER TELECOM ::
ASSAM CIRCULE:: ULUBARI-7.

NO.AP/STEP UP/98-99/25

Dated at Guwahati the 3.2.99.

..

pay of the following TES Gr.B Officers to the stage and from the date as shown against their name :

<u>Sl.No.</u>	<u>Name & Designation</u>	<u>Stage of Pay</u>	<u>Date of effect</u> <u>& DNI.</u> 000000 000000
1.	Shri A.K.Pathak, ADT(Staff) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
2.	Shri G.C.Sarma, ADT(Legal) Circle Office, Guwahati	Rs.9000	1.2.97 with DNI 02/98 "
3.	Sri R.K.Sarma , ADT(TP) Circle Office, Guwahati	Rs.9000/-	1.2.97 with DNI 02/98
4.	Sri B.Chakraborty, ADT(MIS) Circle Office, Guwahati	Rs.9000/-	1.2.97 with DNI 02/98
5.	Sri P.Mohan Rao, ADT(CR) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
6.	Sri U.K.Bhattacharjee, ADT(Genl) Circle Office Guwahati	Rs.9000/-	1.2.97 with DNI 02/98
7.	Sri C.N.Sinha, SDE(C&E) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
8.	Sri M.C.Modak, ADT(W) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
9.	S.K.Bhattacharjee, SDE(RTTC) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
10.	Sri Amitava Nath, SDE(RTTC) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
11.	Sri M.Biswas, SDE (RTTC) Circle Office, Guwahati.	Rs.9000/-	1.2.97 with DNI 02/98
12.	Sri Gopal Das, ADT(TT)	Rs.9000/-	1.2.97 with DNI 02/98
13.	Sri D.N.Pegu, SDE(Inst)	Rs.9000/-	1.2.97 with DNI 02/98

contd.2.

14. Sri A.K. Sarkar, SDOT,
Tezpur.

Rs. 9500/-

1.1.96 with DNI
01/97

Sd/ Illegible,
(Biswajit Deb)
Sr.Accounts Officer (A&P)

Copy to :-

1. The T.D.M.Tezpur,
2. The Director , R.T.T.C.Guwahati.
3. The A.D.T.(Staff), Co.O.Guwahati.
4.
5.
6. The Service Book of the Officer concern.
48. The Sr.A.O.(A. & P) /TA.Co.O.Guwahati.
48. The Pay bill clerk.

Sd/Illegible,
Sr.Accounts Officer (A&P)

.....

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ANNEXURE- 2A

From : Bahi Ram Boro

SDE

To The Accounts Officer,
Office of the Director, MTCE, ETR, Guwahati.

Sub: Stepping up pay to remove anomalies case of
Sri L.R.Boro

Sir,

On implementation of Fifth Central Pay Commission recommendation and subsequent fixation of Pay, it has been observed that my junior Sri D.Sundarmurthy, SDE(M/W, Survey) Task Force Guwahati Staff No.32953 is getting more pay than me w.e.f. 1.2.97. The details are as follows :-

<u>Sl.No. Details</u>	<u>Particulars of Sri D.Sundarmurthy</u>	<u>Particulars of Sri L.R.Boro</u>
1. Year of recruitment as JTO -	1981	1981
2. Basic on joining as JTO	Rs. 425/-	Rs. 425/-
3. Basic pay as on 31.12.95	Rs. 2375/-	Rs. 2375/-
4. Basic pay as on 1.1.96	Rs. 8000/-	Rs. 8000/-
5. Basic as on 27.11.96	Rs. 8500/-	Rs. 8500/-
6. Basic pay as on 1.2.97	Rs. 9000/-	Rs. 9000/-
7. Date of increment	February	January
8. Date of promotion to TES Group B	3.6.94	27.5.94
9. Date of joining as SDE	27.11.96	8.7.94
10. Staff No.	-	-
11. Seniority No.	19008	15604

contd.2...

- 2 -

Under the above circumstances I would request your good self to kindly arrange to step up my pay at Rs.9000/- w.e.f. 1.2.97 to make it at par with my junior Sri D. Sundarmurthy which a view to remove the anomalies raised as stated above, so that my junior do not get more pay than me and obliged.

Thanking you Sir,

Address of DDO in R.O. Sri D.Sundarmurthy SDE(MW Survey)
Office of the Director, Microwave Task Force, Chennikuthi
Road , Guwahati.

Yours faithfully,

Sd/ L.R.Boro

.....

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3

ANNEXURE -2B

From : B.C.Bhowmick
SDE

To : The Accounts Officer,
Office of the Director, MTCE, ETR, Guwahati.

Sub: Stepping up pay to remove anomalies case of
Sri B.C.Bhowmick

Sir,

On implementation of Fifth Central Pay Commission recommendation and subsequent fixation of Pay, it has been observed that my junior Sri D.Sundarmurthy, SDE(MW, Survey) Task Force Guwahati Staff No.32953 is getting more pay than me w.e.f. 1.2.97 .The details are as follows :

<u>Sl.No.</u>	<u>Details</u>	<u>Particulars of</u> <u>Sri D.Sundarmurthy</u>	<u>Particulars of</u> <u>Sri BC.Bhowmic</u>
1.	Year of recruitment as JTO	1981	1981
2.	Basic on joining as JTO	Rs. 425/-	Rs. 425/-
3.	Basic pay as on 31.12.95	Rs. 2375/-	Rs. 2375/-
4.	Basic pay as on 1.1.96	Rs. 8000/-	Rs. 8000/-
5.	Basic as on 27.11.96	Rs. 8500/-	Rs. 8250/-
6.	Basic pay as on 1.2.97	Rs. 9000/-	Rs. 8500/-
7.	Date of increment	February	January
8.	Date of promotion to TES Gp.B.	3.6.94	27.5.94
9.	Date of joining as SDE	27.11.96	8.7.94
10.	Staff No.	-	-
11.	Seniority No.	19008	15604

contd.

Under the above circumstances I would request your good self to kindly arrange to step up my pay at Rs. 9000/- w.e.f. 1.2.97 to make it at par with my Junior Sri D.Sundarmurthy which a view to remove the anomalies raised as stated above, so that my junior do not get more pay than me and obliged.

Thanking you Sir,

Address of DDO in R.O. Sri D.Sundarmurthy SDE(MW, Survey)
Office of the Director, Microwave Task Force, Chennikuthi,
Road, Guwahati.

Yours faithfully,

Sd/- B.C. Bhowmick.

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ANNEXURE-2C

From : S.K.Bhattacharjee,
SDE,

To : The Accounts Officer,
Office of the GMM,
Shillong.

Sub : Stepping up pay to remove anomalies case of
Sri S.K.Bhattacharjee,

Sir,

On implementation of Fifth Central Pay Commission recommendation and subsequent fixation of pay, it has been observed that my junior Sri D.Sundarmurthy, SDE(MW, Survey) Task Force Guwahati Staff No. 32953 is getting more pay than me w.e.f. 1.2.97. The details are as follows -

<u>Sl.No.</u>	<u>Details</u>	<u>Particulars</u> <u>Sri D.Sundarmurthy, SK Bhattacharjee</u>	<u>Particulars of</u> <u>Sri D.Sundarmurthy, SK Bhattacharjee</u>
1.	Year of recruitment as JTO.	1981	1981
2.	Basic on joining as JTO	Rs. 425/-	Rs. 425/-
3.	Basic pay as on 31.12.95	Rs. 2375/-	Rs. 2450/-
4.	Basic pay as on 1.1.96	Rs. 8000/-	Rs. 8000/-
5.	Basic as on 27.11.96	Rs. 8500/-	Rs. 8250/-
6.	Basic pay as on 1.2.97	Rs. 9000/-	Rs. 9000/-
7.	Date of increment -	February	AUGUST
8.	Date of promotion to TES Gp.B	3.6.94	3.6.94
9.	Date of joining as SDE	27.11.96	31.8.94
10.	Staff No.	-	-
11.	Seniority No.	19008	15604

- 2 -

Under the above circumstances I would request your good self to kindly arrange to step up my pay at Rs. 9000/- w.e.f.1.2.97 to make it at par with my Junior Sri D.Sundarmurthy which a view to remove the anomalies raised as stated above, so that my junior do not get more pay than me and obliged.

Thanking you Sir,

Address of DDO in R.O. Sri D.Sundarmurthy SDE(MW, Survey)
Office of the Director, Microwave Task Force, Chenikuthi
Road, Guwahati.

Yours faithfully,

Sd/-S.K.Bhattacharjee,

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Annexure 3A (39)

94

No.16-22/95-SIG-II
Government of India
Ministry of Communications
Department of Telecommunications
(STG-II Section)

15 MAR 1999

Dated: 9th February, 1999.

To,

1. All Head of Telecom. Circle.
2. C.G.M, MTNL, New Delhi/Mumbai.
3. Chief G. M, Chennai/Calcutta Telephone District.
4. Sr.DDG(TEC), K.L. Bhawan, New Delhi.
5. All other administrative units.

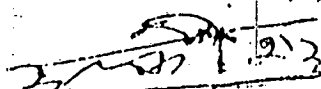
Subject:- Final seniority list No.XVII

Sir,

I am directed to refer to this office letter of even No. dated 13.6.95 vide which provisional seniority list of TES Gr. 'B' was circulated and to enclose herewith a copy of the final seniority list prepared after incorporating objections received from number of TES Gr. 'B' officers regarding correction in Name, date of birth, non-inclusion of name in the seniority list etc.

The seniority list has been prepared on the basis of final All India eligibility lists of Junior Telecom. Officers circulated from this office from to time.

Yours faithfully,


22.2.99

(S.M. KAUSHAL)
Asstt. Director General (SGT)

1. - As above

08/2/99

Pl circulate

DT 2

for circulation to TES Gr. B
Office

Ref 15/3

PAT/STG-I Section of TCHO.

Page No. 11
02/19/99

FINAL SENIORITY LIST NO XVII OF TES Group 'B'

SL NO	STAFF NO	SR. NUMBER	NAME OF THE OFFICER S/SHRI	OC	DEEMED DATE OF PROMOTION
479	30536	16128	P R SULE	OC	3.6.94
480	30537	16129	B. PARAMESWARUDU	OC	3.6.94
481	30538	16130	SAROJ RN MAJUMDAR	OC	3.6.94
482	30539	16131	N K GANDIGAWADI	OC	3.6.94
483	30540	16132	E.LAXMI	OC	3.6.94
484	30541	16133	M.L. SHARMA	OC	3.6.94
485	30542	16134	A.K.KACHROO	OC	3.6.94
486	30543	16135	RADHA NATH PAL	OC	3.6.94
487	30544	16136	U.K. SRIVASTAVA	OC	3.6.94
488	30545	16137	D.DEVAKI	OC	3.6.94
489	30546	16138	M.M. SHAH	OC	3.6.94
490	30547	16139	S KALAISELVAN	OC	3.6.94
491	30548	16140	GIRIDHAR MANDAL	OC	3.6.94
492	30549	16141	RAM JEET PRASAD	OC	3.6.94
493	30550	16142	K RAJENDRA PRASAD	OC	3.6.94
494	30551	16143	RAGHVENDRA BHIMRAO KULKARNI	OC	3.6.94
495	30552	16144	DUREY G.P.	OC	3.6.94
496	30553	16145	SHIV BUX	OC	3.6.94
497	30554	16146	R J SHAIKH	OC	3.6.94
498	30555	16147	P.RAHAMTULLAH	OC	3.6.94
499	30556	16148	J.P. SAINI	OC	3.6.94
500	30557	16149	S.K. GOSHWAMI	OC	3.6.94
501	30558	16150	B T BATWAL	OC	3.6.94
502	30559	16151	T. SUBBARAMAIAH	OC	3.6.94
503	30560	16152	HARI PRASAD UPADHYAY	OC	3.6.94
504	30561	16153	SOMESH CHANDRA DUTTA	OC	3.6.94
505	30562	16154	RAJAN ASARI.P.K	OC	3.6.94
506	30563	16155	K.NARASINGA RAO	OC	3.6.94
507	30564	16156	KAILASH NATH GUPTA	OC	3.6.94
508	30565	16157	N.J.SINGH	OC	3.6.94
509	30566	16158	VINOD KUMAR SRIVASTAVA	OC	3.6.94
510	32721	16159	R.B.YADAV	OC	3.6.94
511	30567	16160	A G VICHARE	OC	3.6.94
512	30568	16161	E ABISHEGANATHAN	OC	3.6.94
513	30569	16162	K SATYANARAYANA	OC	3.6.94
514	30570	16163	MANOJ KUMAR SAHA	OC	3.6.94
515	30571	16164	LALIT KUMAR	OC	3.6.94
516	30572	16165	P P PATIL	OC	3.6.94
517	30573	16166	R S NIMBHORKAR	OC	3.6.94
518	30574	16167	S.M.OSWAL	OC	3.6.94
519	30575	16168	R M GANESHAN	OC	3.6.94
520	30576	16169	D.L.MANASE	OC	3.6.94
521	30577	16170	DAHODAR PRASAD	OC	3.6.94
522	30578	16171	NAREEN PRAKASH	OC	3.6.94
523	30579	16172	NEBU MATHEW JACOB	OC	3.6.94
524	30580	16173	J.S. BANSAL	OC	3.6.94
525	30581	16174	KAMLAKAR NARAYAN TAMSE	OC	3.6.94
526	30582	16175	R.K. VIJAY	OC	3.6.94

22.2.99.

FINAL SENIORITY LIST NO XVII OF TES Group

SL NO	STAFF NO	SR. NUMBER	NAME OF THE OFFICER S/SHRI	OC	DEEMED DATE OF PROMOTION
719	30759	16368	T. ANANDHI	OC	3.6.94
720	30760	16369	SMT. K.A. ZALA	OC	3.6.94
AS * 721	30761	16370	MANOBRATA BISWAS	OC	3.6.94
722	30762	16371	MUSTAFA MOHIUDDIN	OC	3.6.94
723	30763	16372	N.K. KATIYAR	OC	3.6.94
724	30764	16373	P. THANGARAJ	OC	3.6.94
725	30765	16374	J.B. PATEL	OC	3.6.94
726	30766	16375	R. ESWARAMURTHY	OC	3.6.94
727	30767	16376	CHANDRAN. K	OC	3.6.94
728	30768	16377	R.S. BHARTIYA	OC	3.6.94
729	30769	16378	B. GIRIJA	OC	3.6.94
730	30770	16379	P. VENKATESWARA RAO	OC	3.6.94
731	30771	16380	CH. SUBBA RAO	OC	3.6.94
732	30772	16381	H V PRAKASH	OC	3.6.94
733	30773	16382	TEJPAL SINGH	OC	3.6.94
734	30774	16383	K.A. GEORGE	OC	3.6.94
735	30775	16384	FRANESHACHARYA	OC	3.6.94
736	30776	16385	KISHAN CHAND	OC	3.6.94
737	30777	16386	A. SATYANARAYANA	OC	3.6.94
738	33753	16387	S.P. MOHANTY	OC	3.6.94
739	33344	16388	S.B. DORA	OC	3.6.94
740	30778	16389	K. SAMBASIVAM	OC	3.6.94
741	30779	16390	GURAO S V	OC	3.6.94
742	30780	16391	C. GOPALKRISHNA	OC	3.6.94
743	30782	16392	GOVINDA KALCHARU	OC	3.6.94
744	30783	16393	P.R. GUTTI	OC	3.6.94
745	30784	16394	V. ANTHONY REDDY	OC	3.6.94
746	30785	16395	SARASWATHI. M	OC	3.6.94
747	30786	16396	R S PANDEY	OC	3.6.94
748	33345	16397	J.K. JENA	OC	3.6.94
749	30787	16398	SAYYED RASUL B	OC	3.6.94
750	30788	16399	C. MADHAVAN	OC	3.6.94
751	30790	16400	G T HITTALAHANI	OC	3.6.94
752	30791	16401	P.R. PANSURIA	OC	3.6.94
753	30792	16402	VITTALDAS SRIDHAR KAMATH	OC	3.6.94
754	30793	16403	M. KALYANA KUMAR	OC	3.6.94
755	30794	16404	S.M. KAMMAR	OC	3.6.94
756	30795	16405	S. ARMUGHAM	OC	3.6.94
757	30796	16406	D. GNANASEKARAN ARULRAJ	OC	3.6.94
758	30797	16407	A D BABLADI	OC	3.6.94
759	30798	16408	RAMBALI MOURYA	OC	3.6.94
760	30799	16409	MOHD IQBAL MOHD ISMAIL SHAIK	OC	3.6.94
761	30800	16410	C K CHANDRASEKHARAN	OC	3.6.94
762	30801	16411	M. GANAPATHY	OC	3.6.94
763	30802	16412	K. PUTTAGANGAIAH	OC	3.6.94
764	30803	16413	RAH. ACHIBER VERMA	OC	3.6.94
765	33346	16414	SUDARSANA ROY	OC	3.6.94
766	30804	16415	D.S. MOHAN KUMAR	OC	3.6.94

22 2.99

FINAL SENIORITY LIST HQ XVJJ OF TES Group 'B'

SR NO	STAFF NO	SR. NAME OF THE OFFICER S/SHRI	OC SC	DEEMED DATE OF PROMOTION
2495	32281	18144 JAGDISH RAJ	OC	3.6.94
2496	32282	18145 ASHOK KUMAR GUPTA	OC	3.6.94
2497	33472	18146 M.B. KULKARNI-II	OC	3.6.94
2498	32283	18147 R. SANTHI	OC	3.6.94
2499	32284	18148 S. RAVICHANDRAN	OC	3.6.94
2500	32285	18149 RAMJI DUBEY	OC	3.6.94
2501	32286	18150 DILIP KUMAR CHATTOPADHYAY	OC	3.6.94
2502	32287	18151 H.R. JAYAGANDHARA	OC	3.6.94
2503	33473	18152 M.S. HIREMATH		3.6.94
2504	32288	18153 K.A. GEETHA	OC	3.6.94
2505	32289	18154 SUBIR KUMAR MITRA	OC	3.6.94
2506	32290	18155 R.K. SRIVASTAVA	OC	3.6.94
2507	32291	18156 DINESH KUMAR MISHRA	OC	3.6.94
2508	32293	18157 P.G. GADHIYA	OC	3.6.94
2509	32294	18158 RAM PREETI SINGH	OC	3.6.94
2510	32295	18159 RAJESH BHARGAVA	OC	3.6.94
2511	32296	18160 BALAN K.P.	OC	3.6.94
2512	32297	18161 PASHUPATI NATH JHA	OC	3.6.94
2513	33475	18162 H. VISHNUMOORTHY BHAT		3.6.94
2514	32298	18163 RAJENDER KR RATHORE	OC	3.6.94
2515	32299	18164 V. SUBBARAMAIAH SETTY	OC	3.6.94
2516	32300	18165 A.B. DUMBANE	OC	3.6.94
2517	32301	18166 BHUPENDRA SINGH BHADAURIYA	OC	3.6.94
2518	32302	18167 U.B. JADHAV	OC	3.6.94
2519	33616	18168 T. VASUDEVA	OC	3.6.94
2520	32303	18169 DINESH PRASAD SINGH	OC	3.6.94
2521	32304	18170 RAKESH KUMAR GUPTA	OC	3.6.94
2522	33504	18171 T. JAYANNA		3.6.94
2523	32305	18172 APURBA KUMAR NANDI	OC	3.6.94
2524	32306	18173 RAVI KUMAR MANKOTIA	OC	3.6.94
2525	32307	18174 UMA KANTA BHATTACHARJEE	OC	3.6.94
2526	32308	18175 E. LAKSHMI NARYANA	OC	3.6.94
2527	30066	18176 P.K. SHUKLADAS		3.6.94
2528	33396	18177 P.K. SUKLA DAS		3.6.94
2529	32309	18178 M. THIRUNAVAKARASU	OC	3.6.94
2530	32310	18179 S. NAGENDRA NATH	OC	3.6.94
2531	33400	18180 V. NARAYANAN		3.6.94
2532	32311	18181 SURENDER PAL SINGH	OC	3.6.94
2533	32312	18182 DASPUTRE N.S.	OC	3.6.94
2534	32313	18183 V.S. CHAVAN	OC	3.6.94
2535	32314	18184 V. SURESH BABU	OC	3.6.94
2536	32315	18185 R.Y. YADAV	OC	3.6.94
2537	32316	18186 HIRDESH KUMAR	OC	3.6.94
2538	32317	18187 U.R. YADAV	OC	3.6.94
2539	32318	18188 KULDEEP SINGH	OC	3.6.94
2540	32319	18189 T. GANGARAO	OC	3.6.94
2541	33477	18190 NARAYANA BANGERA		3.6.94
2542	31125	18191 R.V. MAKADIA	OC	3.6.94

22.2.99

FINAL SENIORITY LIST NO XVII OF TES Group 'B'

SL NO	STAFF NO	SR NO	NAME OF THE OFFICER S/SHRI	OC DETERM BY	SC PROMOTION
2255	32098	17904	K L S SHANKARA RAO	OC	3.6.94
2256	32099	17905	D.RAMA RAO	OC	3.6.94
2257	32100	17906	N.V.SHAH	OC	3.6.94
2258	32101	17907	T.SURYANARAYANAMURTHY	OC	3.6.94
2259	32102	17908	T BENNET	OC	3.6.94
2260	32103	17909	L.N.MISRA	OC	3.6.94
2261	32104	17910	K.V.MUTHALIK	OC	3.6.94
2262	32105	17911	R.ATCHIN NAIDU	OC	3.6.94
2263	32106	17912	M.JANAYYAH	OC	3.6.94
2264	32107	17913	M.K. BHOJAK	OC	3.6.94
2265	33491	17914	K.S. PUSHPALATHA	OC	3.6.94
2266	32108	17915	S.PERACHISELVAM	OC	3.6.94
2267	32109	17916	R.T.SHAH	OC	3.6.94
2268	32110	17917	R.N. SHARMA	OC	3.6.94
2269	33492	17918	G.C. VIMALAMBIKA	OC	3.6.94
2270	33492	17919	G.C. VIMALAMBIKA	OC	3.6.94
2271	32111	17920	S.P. SINGH	OC	3.6.94
2272	32112	17921	PRAMOD KUMAR	OC	3.6.94
2273	33493	17922	M. ANAND RAO	OC	3.6.94
2274	33493	17923	M. ANANDRAO	OC	3.6.94
2275	33495	17924	S.C. UMESH	OC	3.6.94
2276	33495	17925	S.C. UMESH	OC	3.6.94
2277	32113	17926	S.P.SRINIVASAN	OC	3.6.94
2278	33770	17927	K.BALAKRISHNA	OC	3.6.94
2279	32114	17928	OM PARKASH BALODI	OC	3.6.94
2280	32115	17929	CH MALA KONDAIAH	OC	3.6.94
2281	32116	17930	TAMMANA RAMA BHANDARI	OC	3.6.94
2282	32117	17931	H.B.HUNGUND	OC	3.6.94
2283	32118	17932	NARENDER KUMAR SHARMA	OC	3.6.94
2284	32119	17933	U.V NAIK	OC	3.6.94
2285	32120	17934	K.FRAZAL-E-RAHIMAN	OC	3.6.94
2286	32121	17935	SWAPAN KR. SAHA	OC	3.6.94
2287	33496	17936	V.N. BAICHWAL	OC	3.6.94
2288	33496	17937	V.N. BAICHWAL	OC	3.6.94
2289	32122	17938	S.S.KATHAR	OC	3.6.94
2290	32123	17939	PATEL RAMANBHAI K	OC	3.6.94
2291	32124	17940	R.C.JAIN	OC	3.6.94
2292	32125	17941	K.SATYANARAYANA II	OC	3.6.94
2293	32126	17942	R. JAGANNATH	OC	3.6.94
2294	33497	17943	B. NATARAJA	OC	3.6.94
2295	32127	17944	D R GOTHAKHINDI	OC	3.6.94
2296	32128	17945	K A ATHANIAKAR	OC	3.6.94
2297	32129	17946	NISAR AHMED ABDULLWAHAH PATEL	OC	3.6.94
2298	32130	17947	C.V.SUBRAHMANYAM	OC	3.6.94
2299	32131	17948	SHIV RAM BANDLISH	OC	3.6.94
2300	32132	17949	SUBRATA KR. BHATTACHARJEE	OC	3.6.94
2301	32133	17950	AKHILESH KUMAR MISRA	OC	3.6.94
2302	32134	17951	SHARMA P K	OC	3.6.94

27/02/2002

FINAL SENIORITY LIST NO XVII OF TES Group 'B'

SL. NO.	STAFF NO.	SR. NAME OF THE OFFICER NUMBER S/SHRI	OC DEEMED DATE O. SC PROMOTION
1	32635	18576. SACHA KRISHNA PRASAD	OC 3.6.94
2	32636	18577. S. ESWARAN	OC 3.6.94
3	32637	18578. A. RAJENDRAN	OC 3.6.94
4	32638	18579. K. RAHACHANDRA-II	OC 3.6.94
5	32639	18580. P. BALASUBRAMANIAM	OC 3.6.94
6	32640	18581. G.V.V. BHADRAIAR	OC 3.6.94
7	32641	18582. A. JAYARAHAN. II	OC 3.6.94
8	32642	18583. SATTA PAL SINGH	OC 3.6.94
9	32643	18584. R. VENKATESWARAN SARMA	OC 3.6.94
10	32644	18585. ANAND SHANKAR GAUR	OC 3.6.94
11	32645	18586. BALAJI CH. BHOWNICK	OC 3.6.94
12	32646	18587. M. KRISHNA SHAM	OC 3.6.94
13	32647	18588. K. SUNNETHA	OC 3.6.94
14	32648	18589. T.R. THANDAVARAYAN	OC 3.6.94
15	32649	18590. T. VENKATARAMAN	OC 3.6.94
16	32650	18591. THIYAGARAJAN. T	OC 3.6.94
17	32651	18592. VINOD KUMAR	OC 3.6.94
18	32652	18593. SHYAM SUNDAR BANERJEE	OC 3.6.94
19	32653	18594. KUMAR LAL	OC 3.6.94
20	32654	18595. MEIDAI KANTI DEY	OC 3.6.94
21	32655	18596. JOGENDRA SINGH KALSI	OC 3.6.94
22	32656	18597. SHABANI MONDAL (SMT)	OC 3.6.94
23	32657	18598. JANARDAN TIWARI	OC 3.6.94
24	32658	18599. AJAI KUMAR MALVIYA	OC 3.6.94
25	32659	18600. RAJESWAR BHADUR BHANSAL	OC 3.6.94
26	32660	18601. G. RAVINDRA BABU	OC 3.6.94
27	32661	18602. SHARMA UMESHCHANDRA	OC 3.6.94
28	32662	18603. KETHAV PRASAD	OC 3.6.94
29	32663	18604. S. KATHIRVELARAJ	OC 3.6.94
30	32664	18605. G.V.V. SATYANARAYANA	OC 3.6.94
31	32665	18606. V. VENKATARAMAN	OC 3.6.94
32	32666	18607. N. BALAKRISHNAN	OC 3.6.94
33	32667	18608. ASIM KUMAR MONDAL	OC 3.6.94
34	32668	18609. G. RAHGA REDDY	OC 3.6.94
35	32669	18610. VISHNU KUMAR	OC 3.6.94
36	32670	18611. B.P. LAKHMOONAYAR	OC 3.6.94
37	32671	18612. A.H. SAIED	OC 3.6.94
38	32672	18613. HO. PHAILL SHELISH	OC 3.6.94
39	32673	18614. GHOSH CHANDRA	OC 3.6.94
40	32674	18615. V.D. SURESH	OC 3.6.94
41	32675	18616. D.G. CHAVANI	OC 3.6.94
42	32676	18617. G. A. PRASAD	OC 3.6.94
43	32677	18618. S. RAJAGOPALAN	OC 3.6.94
44	32678	18619. SAID MOHAMMED KHILSUR RAHMAN	OC 3.6.94
45	32679	18620. LAL KUMAR	OC 3.6.94
46	32680	18621. DOLAYAN VISHWAKARMA	OC 3.6.94
47	32681	18622. GURU. B. H.	OC 3.6.94
48	32682	18623. S. KRISHNA	OC 3.6.94

22-2-89

DATE: FEBRUARY 1954 NO. 2511 OF RES. GROUP: 40

Sl. No.	Roll No.	Name	Grade	Percentage
3352	32952	SUNDARAMOORTHY	SC	3.6.94
3360	32954	ACHYUT CH. DAISHYA	SC	3.6.94
3361	32955	D.V. PRASAD	SC	3.6.94
3362	32956	S. SANJEEVA RAO	SC	3.6.94
3363	32957	S. CHINNA RAO	SC	3.6.94
3364	32958	M. THELVAMURTHY KUMAR	SC	3.6.94
3365	32959	RAH SHANKAR	SC	3.6.94
3366	32960	AM SHANKAR SETHY	SC	3.6.94
3367	32961	ABU RAM	SC	3.6.94
3368	32962	NANAK CHAND	SC	3.6.94
3369	32963	RAMBIR SINGH	SC	3.6.94
3370	32964	SUNJINGTH	SC	3.6.94
3371	32965	NARIN KUMAR	SC	3.6.94
3372	32966	M.B. KASHYAP	SC	3.6.94
3373	32967	RAM LAL	SC	3.6.94
3374	32968	RAM	SC	3.6.94
3375	32969	NONE	SC	3.6.94
3376	32970		SC	3.6.94
3377	32971		SC	3.6.94
3378	32972	BIPIN CH. BORAH	SC	3.6.94
3379	32973		SC	3.6.94
3380	32974		SC	3.6.94
3381	32975		SC	3.6.94
3382	32976		SC	3.6.94
3383	32977		SC	3.6.94
3384	32978		SC	3.6.94
3385	32979		SC	3.6.94
3386	32980	R. KABILAN	SC	3.6.94
3387	32981	R. DARUMAN	SC	3.6.94
3388	32982	KUMARSEN D.	SC	3.6.94
3389	32983	OMER	SC	3.6.94
3390	32984	S. S. S. S.	SC	3.6.94
3391	32985	P. S. S. S.	SC	3.6.94
3392	32986	JOGINATH	SC	3.6.94
3393	32987	PARDEEP KUMAR	SC	3.6.94
3394	32988	PRINIVASAM	SC	3.6.94
3395	32989	JAT BAHU	SC	3.6.94
3396	32990	V. PANU	SC	3.6.94
3397	32991	RAHNI N. H. KAILRA	SC	3.6.94
3398	32992	SANTANU SAKADAR	SC	3.6.94
3399	32993	T. K. S. S.	SC	3.6.94
3400	32994	G. S. S. S.	SC	3.6.94
3401	32995	H. S. S. S.	SC	3.6.94
3402	32996	S. S. S. S.	SC	3.6.94
3403	32997	S. S. S. S.	SC	3.6.94
3404	32998	S. S. S. S.	SC	3.6.94
3405	32999	S. S. S. S.	SC	3.6.94

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Annexure-4 Series.

DEPARTMENT OF TELECOMMUNICATIONS

Office of the Director Maintenance, ETR, Guwahati-3.

To

Shri B.C.Bhowmick
SDE,

NO.A-1/Stepping up pay / Dated at GH, the 14.7.99

Sub: Stepping up of pay with reference to
Sri D.Sundarmurthy, SDE.

The pay of all officers (TES Group B) included in the seniority list No.1 to XVII is required to be fixed in terms of DOT's letter No. 16.3/92-STG-II dated 5.7.94 and 16.8.94. The name of Shri D.Sundarmurthy, SDE, appears in the list No.XVI.Hence the pay of Sri D.Sundarmurthy requires revision according copy of clarification received from DOT is enclosed.

Sd/ Illegible,
ACCOUNTS OFFICER,
O/OD(M) ETR, GUWAHATI.

Copy to :

The Accounts Officer (Cash)
CGM Task Force, The pay fixation
done for Shri D.Sundarmurthy, SDE,
is to be revised as per DOT, letter
No.16-9-98-STG-II dated 24.3.99.

Copy to :

D.F.A. O/O CGM/ETR/Calcutta with reference to ETR
/CA-Admn L 320/37, dated 24.5.99.

Sd/Illegible,
Accounts Officer,
O/O D(M), ETR, Guwahati-3.

verified to be true copy
9/8/99
Adv.

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Annexure-4 Series

DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE DIRECTOR MAINTENANCE, ETR, GUWAHATI-3.

To

Shri L.R. Boro,
SDE,

NO. A-1/Stepping up pay / Dated at GH, the 14.7.99

Sub: Stepping up of pay with reference to
Sri D.Sundarmurthy, S.D.E.

The pay of all officers (TES Group B) included in the seniority list No.1 to XVII is required to be fixed in terms of DOT's letter No.16-3/92-STG-II dated 5.7.94 and 16.8.94. The name of Shri D.Sundarmurthy, S.D.E. appears in the list No.XVI. Hence the pay of Sri D.Sundarmurthy requires revision according Copy of clarification received from DOT is enclosed .

Sd/Illegible,
Accounts Officer,
O/O D(M) ETR, Guwahati-3.

Copy to :

The Accounts Officer (Cash)
CGM Task Force, The pay fixation
done for Shri D.Sundarmurthy, SDE,
is to be revised as per DOT letter
No.16-9/98-STG-II dated 24.3.99.

Copy to :

D.F.A. O/O CGM/ETR/Calcutta with reference to ETR
|CA-Admn L 320/37, dt. 24.5.99.

Sd/Illegible,
Accounts Officer,
O/O D(M), ETR, Guwahati-3.

....

*Copy to be true copy
9/8/24
AD 21*

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competent to verify this written statement and file in the Hon'ble Tribunal for and on behalf of the Respondents mentioned above.

2. That this deponent does not admit any of the facts, statements, allegations and averments made in the O.A. save and except those have been specially admitted herein under this written statement. Further the statements which are not borne on records have also been categorically denied.
3. That as regards the contents of paragraph 1 of the O.A. this deponent respectfully states that the grievances of the applicants have no legal footing inasmuch as the claim of stepping up of their pay scale is against the existing rules. Further it is a settled legal parleyance that a wrong cannot be perpetuated by another wrong.
4. That as regards the contents of paragraphs 2,3 and 4.1 of the O.A. this deponent does not make any comments.
5. That as regards the contents of paragraphs 4.2, 4.3, 4.4 and 4.5 of the O.A. this deponent admits the truth-ness of the statements made therein.
6. That as regards the contents of paragraphs 4.6 of the O.A. this deponent respectfully states that as


ASHOK KUMAR
Director, Maintenance
Eastern Telecom Region
Guwahati, Assam

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per DOT order No.16-3/92-STG-II dated 5.7.94;
16.8.94; No.16-9/98-STG-II dated 26.3.99 and No. 16-
22/95-STG-II dated 9.2.99 the pay of Shri D.
Sundarmurthy was necessiated to be re-fixed
notionally on 3.6.94 which was his deem date of
promotion vide Seniority List No.XVII of TES Group-
'B'.

Photostat true copies of the
aforesaid orders dated
5.7.94, 16.8.94, 26.3.99,
9.2.99 and List of Seniority
No.XVII are annexed herewith
and marked as ANNEXURES -
R¹, R², R³, R⁴ and R⁵
respectively hereof.

As a matter of fact, it was a case of wrong fixation
and the concerned authority was already intimated
vide letter No.A-1/Stepping up Pay dated 14.7.99.

A Photostat true copy of the
aforesaid letter dated
14.7.99 is annexed herewith
and marked as ANNEXURE - R⁶
hereof.


ASHOK KUMAR
Director, Maintenance
Eastern Telecom Region
Guwahati, Assam

It transpires that if fixation of Shri D. Sundarmurthy on promotion as SDE, would have been done in accordance with the aforesaid orders referred to above the anomaly in pay with the seniors as claimed by the applicants would not have arisen and no unnecessary loss from the public exchequer would have caused.

7. That as regards the contents of paragraph 4.7 of this O.A. this deponent respectfully states that the re-fixation of pay of Shri D. Sundarmurthy was done on wrong interpretation of the aforesaid DOT's orders at some level and some quarter purposefully and the Union of India as an employer cannot approve such kind of illegality in any manner. From that point of view the claim of applicant for stepping up of their pay in the like manner was not entertained on the principle of that a wrong cannot be perpetuated by another wrong. On that count alone the instant O.A. is liable to be dismissed.

8. That as regards the contents of paragraph 4.8 of the O.A. this deponent respectfully states that stepping up of the pay of the officials was made in a particular unit where the said Shri D. Sundarmurthy has been working and liable to face consequences. No


ASHOK KUMAR
Director, Maintenance
Eastern Telecom Region
Guwahati, Assam

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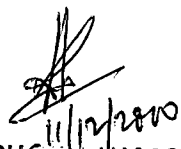
such irregularities were made in fixation of pay in the cadre of SDE by and large and the aforesaid DOT's orders have been strictly adhered to in this respect. As such the applicants are not entitled to benefit of stepping up of pay taking the case of Shri D. Sundarmurthy as a precedent which is quite illegal and damaging to the public exchequer and for that the instant O.A. is liable to be dismissed.

9. That as regards the contents of the paragraph 4.9 of the O.A. this deponent admits the truth-ness of statements made therein.

10. That as regards the contents of paragraph 4.10 of the O.A. this deponent respectfully states that the claim of applicants to re-fix their salary as has been done in the case of Shri D. Sundarmurthy is not agreeable since it was done illegally at some quarter and some level by misinterpreting the DOT's orders referred to above and the spirit of the aforesaid orders was found to have been defeated at the whim and caprice of some officials and the same is liable for administrative scrutiny. The anomaly in pay between seniors and juniors as alleged by the applicants will be rectified as per existing rules.


ASHOK KUMAR
Director, Maintenance
Eastern Telecom Region
Guwahati, Assam

11. That as regards the contents of paragraphs 4.11, 4.12 and 4.13 of the O.A. this deponent does not amplify further for the sake of brevity, however, he reiterates the statements made in immediate preceding paragraph of this written statement.
12. That as regards the contents of paragraph 4.14 of the O.A. this deponent does not make any comments.
13. That as regards the contents of paragraphs 5.1 to 5.8 of the O.A. this deponent respectfully submits that in the facts and circumstances as explained above, there is no valid ground for entitlement of adjudication of the instant O.A. on merit and deserves dismissal.
14. That as regards the contents of paragraphs 6 and 7 of the O.A. this deponent does not make any comments.
15. That as regards the contents of paragraph 8.1 to 8.4 and 9 of the O.A. this deponent respectfully submits that as has been explained and submitted in the foregoing paragraphs of this written statement since there is no valid legal ground pertaining to maintainability of the instant O.A. as such the applicants are not entitled any relief/reliefs


ASHOK KUMAR
 Director, Maintenance
 Eastern Telecom Region
 Guwahati, Assam

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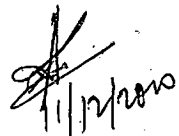
including interim relief as prayed for and the O.A.
is thus liable to be dismissed.

:V E R I F I C A T I O N:

I, Shri Ashok Kumar, Director Maintenance, Eastern Telecom Region, Guwahati - 781 003 is solemnly affirm and say on verification that the statements made in this verification including those have been made in paragraphs 1 to 15 of the written statement are true to the best of my knowledge and belief and those have been made in paragraphs 1 to 15 are true to the best of my information which have been derived from the records and the rests are my humble submission before the Hon'ble Tribunal.

Verified and signed this the 11th day of December, 2000

Deponent


ASHOK KUMAR
Director, Maintenance
Eastern Telecom Region
Guwahati, Assam

ANN-R

8

No. 16-3/92-STG-II
Government of India
Ministry of Communications
Department of Telecommunications
(STG-II Section)

Dated, 5th July, 1994.

To

All Chief General Managers, Telecom. Circles,
All Chief General Managers, Telecom. Projects Zones.
All Chief General Managers, Telecom Mtee. Regions,
All Chief General Managers, Telephones Districts,
All General Managers Telecom Defence Network,
Chief General Manager, Railway Electrifications, Nagpur.
Chief General Manager, DATA NET Work, Noida.
Chief General Manager, BARRITT, Jabalpur.
Chief General Manager, ALTC Ghaziabad.
Chief General Manager, QA Circle Bangalore.
Chief General Manager, Task Force, Gauhati.
Sr. DDG(TEC), New Delhi.

Subject:- Refixation of seniority in the grade of T23 Group 'B' in pursuance of various Court decisions - refixation of pay - regarding.

- Ref. No. 1. No. 16-4/92-STG-II dated 8.9.92 (List-I)
2. No. 16-5/92-STG-II dated 22.9.92 (List-II)
3. No. 16-6/92-STG-II dated 23.10.92 (List-III)
4. No. 16-7/92-STG-II dated 12.11.92 (List-IV)
5. No. 16-8/92-STG-II dated 11.12.92 (List-V)
6. No. 16-9/92-STG-II dated 6.1.93 (List-VI)
7. No. 16-10/92-STG-II dated 15.1.93 (List-VII)
8. No. 16-11/92-STG-II dated 15.1.93 (List-VIII)
9. No. 16-12/92-STG-II dated 20.1.93 (List-IX)
10. No. 16-13/92-STG-II dated 21.1.93 (List-X)
11. No. 16-14/92-STG-II dated 29.1.93 (List-XI)
12. No. 16-15/92-STG-II dated 29.1.93 (List-XII)
13. No. 16-16/92-STG-II dated 29.1.93 (List-XIII)
14. No. 16-17/92-STG-II dated 9.2.93 (List-XIV)

Sir,

I am directed to invite your attention to the above referred revised seniority list of T23 Group 'B' issued from time to time in pursuance of the judgements of various Central Administrative Tribunals and Allahabad High Court indicating the deemed dates of promotions in respect of the officers. The question of pay fixation of the officers as a consequence of the revised seniority with reference to the deemed date of promotions under consideration in this office and it has been decided that the officer whose date of regular promotion to T23 Group 'B' has been advanced on account of revised seniority of the grade of T23 Group 'B' may be granted the benefit of

A notional pay fixation in the Grade of TES Group 'B' with reference to their deemed dates of promotions indicated in the seniority list. They will be entitled to draw the pay and allowances as per their revised pay fixation in the grade of TES Group 'B' w.e.f. the date they were actually working. Such officers will not be entitled for any pay for the period they have not worked.

2. In respect of those TES Group 'B' officers whose deemed dates of promotion as indicated in above list are later than their actual date of regular promotion to TES Group 'B'. Their pay may also be fixed with reference to their revised deemed date of promotion as contained in 14 lists. However they will be allowed to draw their pay and the differences in the pay so fixed and the pay were drawing on the date of issue of these orders is to be treated as personal pay to be absorbed in future increments.

3. With the issue of these instructions, pay fixation orders in respect of all TES Group 'B' officers whose names are included in the 14 revised seniority lists issued by this office, stand issued. The intire exercise of revised pay fixation may be completed immediately as per commutation given in the orders under intimation to this office.

4. This issues with the concurrence of Finance Advice their No. 2086/94/Fa-I dated 5.7.94.

Yours faithfully,

(S.M. KAUSHAL)
ASSTT. DIRECTOR GENERAL
Tel. No. 3032282.

ANN-R²

No. 16-3/92-STG-II
Government of India
Ministry of Communications
Department of Telecommunications
(STG-II Section)

Dated, 16 August, 1994.

To

All Chief General Managers, Telecom. Circles,
All Chief General Managers, Telecom. Projects Zones.
All Chief General Managers, Telecom. Maintenance Region.
All Chief General Managers, Telephone Districts,
Chief General Manager, Railway Electrifications, Nagpur.
Chief General Manager, Data Network, Noida.
Chief General Manager, BRBRIIT, Jabalpur.
Chief General Manager ALTC, Ghaziabad.
Chief General Manager Q1 Circle, Bangalore.
Chief General Manager, Task Force, Guwahati.
All General Managers, Telecom. Defence Network.
Sr. Dy. Director General, TEC, New Delhi.

Subject:- Refixation of seniority, in the grade of TES Group
in pursuance of various court decisions - benefit of
pay fixation etc. regarding.

Sir,

I am directed to invite a reference to this office
letter of even No. dated 5.7.94 (copy enclosed) on the above
subject and to say that the above order has been issued in
modification of this office letter of even No. dated 19.4.93
and all other instructions issued on the subject. It is
further clarified that the letter of even No. dated 5.7.94
has been issued keeping in view the judgement of Supreme
Court of India in SLP (C) No. 16698 of 1991 alongwith 57
other cases pronounced on 15.5.94 (copy enclosed).

Yours faithfully,

(S.M. KAUSHAL)

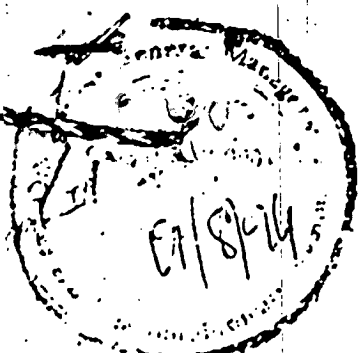
ASSTT. DIRECTOR GENERAL (SGT)

Copy to :-

1. D.S. to Chairman Telecom. Commission.
2. Member (Services) TCHQ.
3. Adviser (H/TD)/Operation) TCHQ.
4. DDG(Pers.)/DDG(B)/DDG(Trg.)/DDG(EF)/Dir. (ST-II)/(ST-I)
5. Section Officer Fi-I/PAT/NCG/STN/Pension/STG-I/III/
TE-I/TE-II/TSP, TCHQ.
6. Guard file/Order Bundle/All Assistants in STG-II Section.

(VINCENT BARLA)

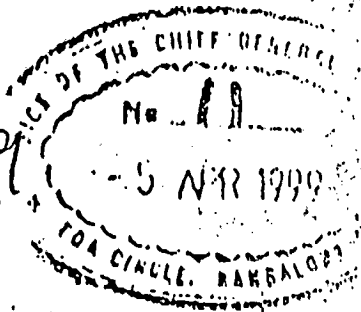
SECTION OFFICER (STG-II)



22
19/8/94
AGM

Pl put up
in book
or
telegram file
2

ANN-R3



No. 16-9/06 STG-II
Government of India
Ministry of Communications
Department of Telecommunications
(STG-II Section)

Dated: 26th March, 1999.

To,

Sh. S. Basu,
General secretary,
TESA (India),
160/S-III, R.K. Puram,
New Delhi.

Subject:- Clarification regarding pay fixation of the
TES Gr. 'B' officers.

Sir,

I am directed to refer to your letter dated 31.8.98 on the above noted subject and to state that since the name of the last officer who become due for reversion as a consequence of mass revision of TES Gr. 'B' seniority based on judgement delivered by Lucknow bench of Allahabad High Court filed by Sh. P.N. Lal has been included in seniority list No. XVII circulated vide No. 16-22/95-STG-II dated 9.2.99, the pay of all the TES Gr. 'B' officers included in the seniority lists No. 1 to XVII is required to be fixed in terms of this office letter No. 16-3/02-STG-II dated 5.7.94 and 16.8.94.

Yours faithfully,

(Signature)

(S.M. KAUSHAL)

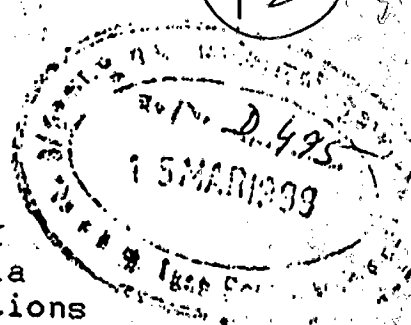
Asstt. Director General (SGT)

Copy to:-

All Head of Telecom. Circles for information and further necessary action. It may be ensured that pay of all the TES Gr. 'B' officers (included in the seniority lists No. 1 to XVII) is fixed in terms of letter dated 5.7.94 and 16.8.94 as mentioned above.

ANN-R4

12/11/99 (39)



No.16-22/95-STG-II
Government of India
Ministry of Communications
Department of Telecommunications
(STG-II Section)

Dated: 7th February, 1999.

To,

1. All Head of Telecom. Circle.
2. C.G.M, MTNL, New Delhi/Mumbai.
3. Chief G. M, Chennai/Calcutta Telephone District.
4. Sr.DUG(TEC), K.L. Bhawan, New Delhi.
5. All other administrative units.

Subject:- Final seniority list No.XVII

Sir,

I am directed to refer to this office letter of even No. dated 13.6.95 vide which provisional seniority list of TES Gr. 'B' was circulated and to enclose herewith a copy of the final seniority list prepared after incorporating objections received from number of TES Gr. 'B' officers regarding correction in Name, date of birth, non-inclusion of name in the seniority list etc.

The seniority list has been prepared on the basis of final All India eligibility lists of Junior Telecom. Officers circulated from this office from to time.

Yours faithfully,

22.2.99

(S.M. KAUSHAL)

Asstt. Director General (SGT)

Encl. :- As above

Copy to :-

PAT/STG-I Section of TCHO.

*Pl circulate to all
for circulation to TES Gr B
Office.*

FINAL SENIORITY LIST NO XVII OF TES Group 'B'

*****	*****	*****	*****	*****	*****	*****
SL	STAFF	SR.	NAME OF THE OFFICER	OC	DEEMED DATE OF	
NO	NO	NUMBER	S/SHRI	SC	PROMOTION	
*****	*****	*****	*****	*****	*****	*****
191	30254	15840	CHOURASIA R.C.	OC	3.6.94	
192	30255	15841	S.K.BHAN	OC	3.6.94	
193	30256	15842	SWARANKAR R.G.	OC	3.6.94	
194	30257	15843	BOROLE DEELIP R	OC	3.6.94	
195	30258	15844	IQBOL MOHD.	OC	3.6.94	
196	30259	15845	M.V.GANGADHARA	OC	3.6.94	
197	30260	15846	B.L.TIKU	OC	3.6.94	
198	30261	15847	CHAND KRISHEN BHAN	OC	3.6.94	
199	30262	15848	JAI SINGH	OC	3.6.94	
200	30263	15849	ARDHENDU SEKHAR DEB	OC	3.6.94	
201	30264	15850	DESAI KALYANI PANDURANGRAO	OC	3.6.94	
202	30265	15851	MAHAIR SINGH MOR	OC	3.6.94	
203	30266	15852	RAMMURTI SHARMA	OC	3.6.94	
204	30267	15853	GANGODHARALAH G V	OC	3.6.94	
205	30268	15854	SHYAM LAL SHARMA	OC	3.6.94	
206	30269	15855	HARE KRISHNA DEY	OC	3.6.94	
207	30270	15856	K.B.VASANTHAKUMAR	OC	3.6.94	
208	30272	15857	K.SHIVANNA	OC	3.6.94	
209	30273	15858	AHIRE DAVAL CHANDRA	OC	3.6.94	
210	30274	15859	J.S. RAWAT	OC	3.6.94	
211	30275	15860	NARKHEDE R G	OC	3.6.94	
212	30276	15861	HRISHIKESH CHOUDHURY (I)	OC	3.6.94	
213	30277	15862	M A HAIDRY	OC	3.6.94	
214	30278	15863	M.J. DESAI	OC	3.6.94	
215	30279	15864	RABINDRA NATH MITRA	OC	3.6.94	
216	30280	15865	MD SALIM MD GHAOUSE RAJGOLI	OC	3.6.94	
217	30281	15866	DAMODAR SHARMA	OC	3.6.94	
218	30282	15867	DEVASSIA VARGHESE	OC	3.6.94	
219	30283	15868	G.S.DHOKRAT	OC	3.6.94	
220	30284	15869	ALAKH KUMAR SINGH	OC	3.6.94	
221	30285	15870	KHAN G A	OC	3.6.94	
222	30286	15871	DANDEKAR PRITI RAVINDRA	OC	3.6.94	
223	30287	15872	PRAKASH GYAN	OC	3.6.94	
224	30288	15873	SHRIVASTAVA PRADIP KUMAR	OC	3.6.94	
225	30289	15874	SHANKAR LAL AGGARWAL	OC	3.6.94	
226	30290	15875	SMT. VEENA KUNDRA	OC	3.6.94	
227	30291	15876	VIRENDRA SINGH	OC	3.6.94	
228	30292	15877	S.L.NATEKAR	OC	3.6.94	
229	30293	15878	GUPTA JAGESH RAM S	OC	3.6.94	
230	30294	15879	S.D. GUPTA	OC	3.6.94	
231	30295	15880	SINGH NAND RAM	OC	3.6.94	
232	30296	15881	GULAB CHAND. RAM	OC	3.6.94	
233	30297	15882	M.GOPALA RAO	OC	3.6.94	
234	30298	15883	HARISH KUMAR	OC	3.6.94	
235	30299	15884	SARAF V K	OC	3.6.94	
236	30300	15885	LUKADE H L	OC	3.6.94	
237	30301	15886	NAND KISHORE PRASAD	OC	3.6.94	
238	30302	15887	BARHAM PARKASH	OC	3.6.94	

22.07.99
22.9.99

FINAL SENIORITY LIST NO XVII OF TES Group 'B'

SL STAFF SR. NAME OF THE OFFICER OC DEEMED DATE OF
NO NO NUMBER S/SHRI SC PROMOTION

335	30396	15984	J.N.JAISWAL	OC	3.6.94
336	30397	15985	MANJUNATHAPPA BODKE P	OC	3.6.94
337	30398	15986	N.KANDASAMY	OC	3.6.94
338	30399	15987	R.KRISHNAN	OC	3.6.94
339	30400	15988	R.N. SHARMA	OC	3.6.94
340	30401	15989	T.S.VASUDEVAN	OC	3.6.94
341	30402	15990	DEBENDU SENGUPTA	OC	3.6.94
342	30403	15991	SUSANTA SEN	OC	3.6.94
343	30404	15992	R.S.SUNDARAJA JYENGAR	OC	3.6.94
344	30405	15993	M. VENUGOPAL	OC	3.6.94
345	30406	15994	G. NARASIMHA RAO	OC	3.6.94
346	30407	15995	M. GURUNAIDU	OC	3.6.94
347	30408	15996	U.H.SUBRAMANYA	OC	3.6.94
348	30409	15997	SHIVAND ANANDAPPA MUDALAMANI	OC	3.6.94
349	30410	15998	P. SIVARAMAIAH	OC	3.6.94
350	30411	15999	SHAH JAHAN	OC	3.6.94
351	30412	16000	N.RAJESWARI	OC	3.6.94
352	30413	16001	ANAL KUMAR SHARMA	OC	3.6.94
353	30414	16002	RAINAPPA BASAPPA MALED	OC	3.6.94
354	30415	16003	M.S. KARNAWAT	OC	3.6.94
355	30416	16004	B.C. JOSHI	OC	3.6.94
356	30417	16005	SHEO KUMAR	OC	3.6.94
357	30418	16006	M. CHINNA RAO	OC	3.6.94
358	30419	16007	S.RADHA	OC	3.6.94
359	30420	16008	R.P. GOYAL	OC	3.6.94
360	30421	16009	K.G.V.SUBRAMANYAM	OC	3.6.94
361	30422	16010	S.RAMAKRISHNAN.I	OC	3.6.94
362	30423	16011	M.L.SOMAYAJI	OC	3.6.94
363	30424	16012	D.S. SHEKHAWAT	OC	3.6.94
364	30425	16013	RADHAKRISHNA K	OC	3.6.94
365	30426	16014	K.M. BAGARIA	OC	3.6.94
366	30427	16015	M.C. NAREDA	OC	3.6.94
367	30428	16016	RAMAN.V.T	OC	3.6.94
368	30429	16017	N.VARADAPPA	OC	3.6.94
369	30430	16018	K PRALADACHARYA	OC	3.6.94
370	30431	16019	H.R. GUPTA	OC	3.6.94
371	30432	16020	A.MEENAKUMARI	OC	3.6.94
372	30433	16021	RAMESH CHANDRA	OC	3.6.94
373	30434	16022	T.K.VISWANATHAN	OC	3.6.94
374	30435	16023	K. SANTHA KUMARI	OC	3.6.94
✓ 375	30436	16024	KISHALAYA KANTI DE	OC	3.6.94
376	30437	16025	P.M. PRASAD	OC	3.6.94
377	33613	16026	SMT.V.NEELAYATHAKSHI	OC	3.6.94
378	30438	16027	C.V. SUBBA RAO	OC	3.6.94
379	30439	16028	V.B.MUNDHE	OC	3.6.94
380	30440	16029	M SEETHARAMAN	OC	3.6.94
381	30441	16030	JAYANTA KUMAR SANYAL	OC	3.6.94
382	30442	16031	V.K. SONI	OC	3.6.94

37.2.99

$$\begin{array}{r} 22.299 \\ \times 2.299 \\ \hline \end{array}$$

FINAL SENIORITY LIST NO. XVII OF TES Group 'B'

SL NO	STAFF NO	SR. NUMBER	NAME OF THE OFFICER S/SHRI	OC	DEEMED DATE OF PROMOTION
431	30489	16080	JAIN SURENDRA KUMAR	OC	3.6.94
432	30490	16081	GYANENDRA PRASAD TIWARI	OC	3.6.94
433	30491	16082	PRADIP KANTI DEB	OC	3.6.94
434	30492	16083	LALA RAM	OC	3.6.94
435	30493	16084	D.N. YADAV	OC	3.6.94
436	30494	16085	SANTANU KUMAR DAS	OC	3.6.94
437	30495	16086	M B SHINGADE	OC	3.6.94
438	30496	16087	RAJAT KUMAR CHATTOPADHYAY	OC	3.6.94
439	30497	16088	C M MANIVASAKAM	OC	3.6.94
440	30498	16089	NAGENDRA KUMAR	OC	3.6.94
441	30499	16090	P.S. NARANG	OC	3.6.94
442	30500	16091	V.PALANIAPPAN	OC	3.6.94
443	30501	16092	K R JADHAV	OC	3.6.94
444	30502	16093	V.D.GHOLSE	OC	3.6.94
445	30503	16094	JAMALUDDIN HADAGALI	OC	3.6.94
446	30504	16095	N P PATIL	OC	3.6.94
447	30505	16096	BENGALI CHOUDHURY	OC	3.6.94
448	30506	16097	K.S. SINGH	OC	3.6.94
449	30507	16098	O. VISWANADHAM	OC	3.6.94
450	30508	16099	R.K. TRIPATHI	OC	3.6.94
451	30509	16100	S S PATIL	OC	3.6.94
452	30510	16101	RAVI SHANKAR S	OC	3.6.94
453	30511	16102	HARI PRASAD LAL	OC	3.6.94
454	30512	16103	P. SRINIVASACHARY	OC	3.6.94
455	33381	16104	U.C. GUPTA	OC	3.6.94
456	30513	16105	S.L. SHARMA	OC	3.6.94
457	30514	16106	SHYAMA PRASAD DE	OC	3.6.94
458	30515	16107	R.JAYAGANTHI	OC	3.6.94
459	30516	16108	D.S. CHAUHAN	OC	3.6.94
460	30517	16109	NIRMAL KANTI BARDHAN	OC	3.6.94
461	30518	16110	SURENDRA PRASAD	OC	3.6.94
462	30519	16111	MOHEN KRISHEN KAUL	OC	3.6.94
463	30520	16112	P.MURUGAN	OC	3.6.94
464	30521	16113	GHORPADE M N	OC	3.6.94
465	30522	16114	K.L.SHARMA	OC	3.6.94
466	30523	16115	PURHIT J.G.	OC	3.6.94
467	30524	16116	V G JAHAGIRDAR	OC	3.6.94
468	30525	16117	NISAR AHMED	OC	3.6.94
469	30526	16118	R.K. SHARMA	OC	3.6.94
470	30527	16119	PARAMESHWARAN T P	OC	3.6.94
471	30528	16120	S.C. AGRAWAL	OC	3.6.94
472	30529	16121	CH.BHIMASANKARAM	OC	3.6.94
473	30530	16122	U.G.NITURE	OC	3.6.94
474	30531	16123	P RAJENDRA PRADAD	OC	3.6.94
475	30532	16124	N.RAMAKRISHNAIAH	OC	3.6.94
476	30533	16125	P. MADDAIAH	OC	3.6.94
477	30534	16126	D.M.GARUD	OC	3.6.94
478	30535	16127	J.N. MORE	OC	3.6.94

22.2.99

FINAL SENIORITY LIST NO XVII OF TES Group 'B'

SL NO	STAFF NO	SR. NUMBER	NAME OF THE OFFICER S/SHRI	OC	DEEMED DATE OF PROMOTION
479	30536	16128	P R SULE	OC	3.6.94
480	30537	16129	B. PARAMESWARUDU	OC	3.6.94
481	30538	16130	SAROJ RN MAJUMDAR	OC	3.6.94
482	30539	16131	N K GANDIGAWADI	OC	3.6.94
483	30540	16132	E.LAXMI	OC	3.6.94
484	30541	16133	M.L. SHARMA	OC	3.6.94
485	30542	16134	A.K.KACHROO	OC	3.6.94
486	30543	16135	RADHA NATH PAL	OC	3.6.94
487	30544	16136	U.K. SRIVASTAVA	OC	3.6.94
488	30545	16137	D.DEVAKI	OC	3.6.94
489	30546	16138	M.M. SHAH	OC	3.6.94
490	30547	16139	S KALAISELVAN	OC	3.6.94
491	30548	16140	GIRIDHAR MANUAL	OC	3.6.94
492	30549	16141	RAM JEET PRASAD	OC	3.6.94
493	30550	16142	K RAJENDRA PRASAD	OC	3.6.94
494	30551	16143	RAGHVENDRA BHIMRAO KULKARNI	OC	3.6.94
495	30552	16144	DUBEY G.P.	OC	3.6.94
496	30553	16145	SHIV BUX	OC	3.6.94
497	30554	16146	R J SHAIKH	OC	3.6.94
498	30555	16147	P.RAHAMTULLAH	OC	3.6.94
499	30556	16148	J.P. SAINI	OC	3.6.94
500	30557	16149	S.K. GOSHWAMI	OC	3.6.94
501	30558	16150	B T BATWAL	OC	3.6.94
502	30559	16151	T. SUBBARAMAIAH	OC	3.6.94
503	30560	16152	HARI PRASAD UPADHYAY	OC	3.6.94
504	30561	16153	SOMESH CHANDRA DUTTA	OC	3.6.94
505	30562	16154	RAJAN ASARI.P.K	OC	3.6.94
506	30563	16155	K.NARASINGA RAO	OC	3.6.94
507	30564	16156	KAILASH NATH GUPTA	OC	3.6.94
508	30565	16157	N.J.SINGH	OC	3.6.94
509	30566	16158	VINOD KUMAR SRIVASTAVA	OC	3.6.94
510	32721	16159	R.B.YADAV	OC	3.6.94
511	30567	16160	A G VICHARE	OC	3.6.94
512	30568	16161	E ABISHEGANATHAN	OC	3.6.94
513	30569	16162	K SATYANARAYANA	OC	3.6.94
514	30570	16163	MANOJ KUMAR SAHA	OC	3.6.94
515	30571	16164	LALIT KUMAR	OC	3.6.94
516	30572	16165	P P PATIL	OC	3.6.94
517	30573	16166	R S NIMBHORKAR	OC	3.6.94
518	30574	16167	S.M.OSWAL	OC	3.6.94
519	30575	16168	R M GANESHAN	OC	3.6.94
520	30576	16169	D.L.MANASE	OC	3.6.94
521	30577	16170	DAMODAR PRASAD	OC	3.6.94
522	30578	16171	NAREEN PRAKASH	OC	3.6.94
523	30579	16172	NEBU MATHEW JACOB	OC	3.6.94
524	30580	16173	J.S. BANSAL	OC	3.6.94
525	30581	16174	KAMLAKAR NARAYAN TAMSE	OC	3.6.94
526	30582	16175	R.K. VIJAY	OC	3.6.94

22.2.99

FINAL SENIORITY LIST NO XVII OF TES Group

SL NO	STAFF NO	SR. NUMBER	NAME OF THE OFFICER S/SHRI	OC	DEEMED DATE
527	30583	16176	ASHIT BARAN CHATTAPADHYA	OC	3.6.94
528	30584	16177	V N SHARMA	OC	3.6.94
529	30585	16178	CHITTAR SINGH	OC	3.6.94
530	30586	16179	R.A.SONAWANE	OC	3.6.94
531	30587	16180	S.N.CHOUDHARY	OC	3.6.94
532	30588	16181	JAINATH RAM	OC	3.6.94
533	30589	16182	A SOMNATHAN	OC	3.6.94
534	30590	16183	P.B.VISPUTE	OC	3.6.94
535	30591	16184	VIJAY RAMACHANDRA JADHAV	OC	3.6.94
536	30592	16185	D.S. YADAV	OC	3.6.94
537	30593	16186	P RAVINDRA REDDY	OC	3.6.94
538	30594	16187	VALSAMMA.K.J	OC	3.6.94
539	30595	16188	RAM PAYARELAL	OC	3.6.94
540	30596	16189	S.V.BEYAL	OC	3.6.94
541	30597	16190	VENKATRAMANUJAM S	OC	3.6.94
542	30598	16191	G G SARIN	OC	3.6.94
543	30599	16192	P.B.SHUKLA	OC	3.6.94
544	30600	16193	BHAVILKATTI M M	OC	3.6.94
545	30601	16194	PRANAB MUKHOPADHYAY	OC	3.6.94
546	30602	16195	D.P.WARAKE	OC	3.6.94
547	30603	16196	S S YUSUF	OC	3.6.94
548	30604	16197	TRIBHUVAN	OC	3.6.94
549	30605	16198	ARSHI KRISHNAMOORTHY	OC	3.6.94
550	30606	16199	N G KAGALIMATH	OC	3.6.94
551	30607	16200	K.C. SRIVASTAVA	OC	3.6.94
552	30608	16201	GANESH SINGH	OC	3.6.94
553	30609	16202	AMRENDRA PRASAD	OC	3.6.94
554	30610	16203	T.V.ZADE	OC	3.6.94
555	30611	16204	SIDDHANTH RAMNATH SINGH	OC	3.6.94
556	30612	16205	FAL N.P.	OC	3.6.94
557	30613	16206	NANNOO RAM SHARMA	OC	3.6.94
558	30614	16207	G H PANGANATH RAO	OC	3.6.94
559	30615	16208	MOOL CHANDRA	OC	3.6.94
560	30616	16209	RAM ADHAR	OC	3.6.94
561	30617	16210	REVANA SIDDIAIAH B.M	OC	3.6.94
562	30618	16211	K.RAMACHANDRA-I	OC	3.6.94
563	30619	16212	S.C.DEBNATH	OC	3.6.94
564	30620	16213	P.D.PRAJAPATI	OC	3.6.94
565	33619	16214	S.OLAGANATHAN	OC	3.6.94
566	30621	16215	K. RAMAIAH	OC	3.6.94
567	30622	16216	H.N. LOKHANDE	OC	3.6.94
568	30623	16217	S.V.DESHPANDE	OC	3.6.94
569	30624	16218	ASISH KR. CHAKRABORTY	OC	3.6.94
570	30625	16219	RAJ BAHADUR SINGH	OC	3.6.94
571	30626	16220	YADAV R.P.	OC	3.6.94
572	30627	16221	D.K.RAGATE	OC	3.6.94
573	30628	16222	JANARDHANAN NAIR.C.R	OC	3.6.94
574	30629	16223	CHANDRA PRAKASH	OC	3.6.94

22.2.94

FINAL SENIORITY LIST NO XVII OF TES GROUP

SL NO	STAFF NO	SR. NO	NAME OF THE OFFICER S/SHRI	ASSIGNMENT	OC DEEMED DATE	PROMOTION
719	30759	16368	T. ANANDHI	AYAM	10/03/94	
720	30760	16369	SMT. K.A. ZALA	AYAM	10/03/94	
721	30761	16370	MANOBRA TA BISWAS	AYAM	10/03/94	
722	30762	16371	MUSTAFA MOHIUDDIN	AYAM	10/03/94	
723	30763	16372	N.K. KATIYAR	AYAM	10/03/94	
724	30764	16373	P. THANGARAJ	AYAM	10/03/94	
725	30765	16374	J.B. PATEL	AYAM	10/03/94	
726	30766	16375	R. ESWARAMURTHY	AYAM	10/03/94	
727	30767	16376	CHANDRAN. K	AYAM	10/03/94	
728	30768	16377	R.S. BHARTIYA	AYAM	10/03/94	
729	30769	16378	B. GIRIJA	AYAM	10/03/94	
730	30770	16379	P. VENKATESWARA RAO	AYAM	10/03/94	
731	30771	16380	CH. SUBBA RAO	AYAM	10/03/94	
732	30772	16381	H V PRAKASH	AYAM	10/03/94	
733	30773	16382	TEJPAL SINGH	AYAM	10/03/94	
734	30774	16383	K.A. GEORGE	AYAM	10/03/94	
735	30775	16384	PRANESHACHARYA	AYAM	10/03/94	
736	30776	16385	KISHAN CHAND	AYAM	10/03/94	
737	30777	16386	A. SATYANARAYANA	AYAM	10/03/94	
738	33753	16387	S.P. MOHANTY	AYAM	10/03/94	
739	33344	16388	S.B. DORA	AYAM	10/03/94	
740	30778	16389	K. SAMBASIVAM	AYAM	10/03/94	
741	30779	16390	GURAO S V	AYAM	10/03/94	
742	30780	16391	C GOPALKRISHNA	AYAM	10/03/94	
743	30782	16392	GOVINDA KALCHARU	AYAM	10/03/94	
744	30783	16393	P.R. GUTTI	AYAM	10/03/94	
745	30784	16394	V. ANTHONY REDDY	AYAM	10/03/94	
746	30785	16395	SARASWATHI. M	AYAM	10/03/94	
747	30786	16396	R S PANDEY	AYAM	10/03/94	
748	33345	16397	J.K. JENA	AYAM	10/03/94	
749	30787	16398	SAYYED RASUL B	AYAM	10/03/94	
750	30788	16399	C MADHAVAN	AYAM	10/03/94	
751	30790	16400	G T HITTALAMANI	AYAM	10/03/94	
752	30791	16401	P.R. PANSURIA	AYAM	10/03/94	
753	30792	16402	VITTALDAS SRIDHAR KAMATH	AYAM	10/03/94	
754	30793	16403	M KALYANA KUMAR	AYAM	10/03/94	
755	30794	16404	S.M. KAMMAR	AYAM	10/03/94	
756	30795	16405	S. ARMUGHAM	AYAM	10/03/94	
757	30796	16406	D. GNANASEKARAN ARULRAJ	AYAM	10/03/94	
758	30797	16407	A D BABLADI	AYAM	10/03/94	
759	30798	16408	RAMBALI MOURYA	AYAM	10/03/94	
760	30799	16409	MOHD IQBAL MOHD ISMAIL SHAIK	AYAM	10/03/94	
761	30800	16410	C K CHANDRASEKHARAN	AYAM	10/03/94	
762	30801	16411	M. GANAPATHY	AYAM	10/03/94	
763	30802	16412	K. PUTTAGANGAIAH	AYAM	10/03/94	
764	30803	16413	RAM ACHIBER VERMA	AYAM	10/03/94	
765	33346	16414	SUDARSANA ROY	AYAM	10/03/94	
766	30804	16415	D.S. MOHAN KUMAR	AYAM	10/03/94	

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FINAL SENIORITY LIST NO XVII OF TEST GROUP

SL NO	STAFF NO	SR. NAME OF THE OFFICER	OC	DEEMED DATE OF PROMOTION
1535	31430	17184 CHOUBEY G.P.	OC	3.6.94
1536	31431	17185 K SUBRAMANIAN	OC	3.6.94
1537	31432	17186 NURUL ANOWAR SHAHAN M. I	OC	3.6.94
1538	31433	17187 BALIDHAR RAJANATHAN	OC	3.6.94
1539	31434	17188 K. NANCHARA RAO	OC	3.6.94
1540	31435	17189 RADHAKRISHNAN KSVARAJ	OC	3.6.94
1541	31436	17190 NATARAJAN ANANDI RAO	OC	3.6.94
1542	31437	17191 SATISH CHANDI NARATHI	OC	3.6.94
1543	31438	17192 R.R. MOURYA	OC	3.6.94
1544	31439	17193 KADAM VISHWAS RAJARAM	OC	3.6.94
1545	31440	17194 TRIPATHI SOMPRAKASH	OC	3.6.94
1546	31441	17195 V. VISHNUTHIRTHACHARI	OC	3.6.94
1547	31442	17196 GANAPATE S.D. RAJANATH	OC	3.6.94
1548	31443	17197 S. RANGAIAH	OC	3.6.94
1549	33485	17198 T.R. SRINIVASAN	OC	3.6.94
1550	31444	17199 K.S. VENKATAKRISHNAPPA	OC	3.6.94
1551	31445	17200 SUNDESHWAR PRASAD CHOUDHARY	OC	3.6.94
1552	31446	17201 C.P. PAULSOMAY NAGANUM	OC	3.6.94
1553	31447	17202 DAMODAR SAHOO-I	OC	3.6.94
1554	31448	17203 GOPAL KUNDU	OC	3.6.94
1555	31449	17204 MOHAMED SABIR M. HANOM	OC	3.6.94
1556	31450	17205 BHARAMBE HEMRAJ	OC	3.6.94
1557	31451	17206 A.G. PIMPALKAR	OC	3.6.94
1558	31452	17207 MAHVIR PRASAD	OC	3.6.94
1559	31453	17208 PARASNATH J SHARMA	OC	3.6.94
1560	31454	17209 DATAR SHRIRAM BHARGAVA	OC	3.6.94
1561	31455	17210 YADAV S S	OC	3.6.94
1562	31456	17211 UTAGI J RAO	OC	3.6.94
1563	31457	17212 MANKAR ARVIND MARUTI	OC	3.6.94
1564	32118	17213 G.B. VIBHUTE	OC	3.6.94
1565	31458	17214 RADHEY SHAM RAM	OC	3.6.94
1566	31459	17215 CHANDRA SEKHAR SAHA	OC	3.6.94
1567	31460	17216 D. ASHOKAN	OC	3.6.94
1568	31461	17217 K K GOPINATHAN	OC	3.6.94
1569	31462	17218 S.C. GUPTA	OC	3.6.94
1570	31463	17219 C.B. OJHA	OC	3.6.94
1571	31464	17220 SANTOSH KUMAR PAL	OC	3.6.94
1572	31465	17221 AJIT KUMAR CHAUDHARI	OC	3.6.94
1573	31466	17222 SAXENA NIRANJAN SAHAI	OC	3.6.94
1574	31467	17223 NALLAMUTTHU A	OC	3.6.94
1575	31468	17224 ADYA PRALHADU	OC	3.6.94
1576	31469	17225 KHAN M M	OC	3.6.94
1577	31470	17226 RANJIT KR DAS-I	OC	3.6.94
1578	31471	17227 KANDASWAMY V	OC	3.6.94
1579	31472	17228 SUKHENDU KR. BHATTACHARJEE	OC	3.6.94
1580	31473	17229 RAMMURTHY N D	OC	3.6.94
1581	31474	17230 SHYAM SUNDER PRASAD	OC	3.6.94
1582	31475	17231 ACHARYA A M	OC	3.6.94

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FINAL SENIORITY LIST NO. XVII OF JES GROUP 'B'

SL STAFF SR. NAME OF THE OFFICER OC DEEMED DATE OF
NO NO NUMBER S/SHRI SC PROMOTION

2495	32281	18144	JAGDISH RAJ	OC	3.6.94	0000
2496	32282	18145	ASHOK KUMAR GUPTA	OC	3.6.94	0000
2497	33472	18146	M.B. KULKARNI-II	OC	3.6.94	0000
2498	32283	18147	R.SANTHI	OC	3.6.94	0000
2499	32284	18148	S.RAVICHANDRAN	OC	3.6.94	0000
2500	32285	18149	RAMJI DUBEY	OC	3.6.94	0000
2501	32286	18150	DILIP KUMAR CHATTOPADHYAY	OC	3.6.94	0000
2502	32287	18151	H.R.JAYAGANDHARA	OC	3.6.94	0000
2503	33473	18152	M.S. HIREMATH	OC	3.6.94	0000
2504	32288	18153	K.A.GEETHA	OC	3.6.94	0000
2505	32289	18154	SUBIR KUMAR MITRA	OC	3.6.94	0000
2506	32290	18155	R.K.SRIVASTAVA	OC	3.6.94	0000
2507	32291	18156	DINESH KUMAR MISHRA	OC	3.6.94	0000
2508	32293	18157	P.G. GADHIYA	OC	3.6.94	0000
2509	32294	18158	RAM PREETI SINGH	OC	3.6.94	0000
2510	32295	18159	RAJESH BHARGAVA	OC	3.6.94	0000
2511	32296	18160	BALAN.K.P	OC	3.6.94	0000
2512	32297	18161	PASHUPATI NATH JHA	OC	3.6.94	0000
2513	33475	18162	H. VISHNUMOORTHY BHAT	OC	3.6.94	0000
2514	32298	18163	RAJENDER KR RATHORE	OC	3.6.94	0000
2515	32299	18164	V.SUBBARAMAIAH SETTY	OC	3.6.94	0000
2516	32300	18165	A.B.DUMBANE	OC	3.6.94	0000
2517	32301	18166	BHUPENDRA SINGH BHADAURIYA	OC	3.6.94	0000
2518	32302	18167	U.B.JADHAV	OC	3.6.94	0000
2519	33616	18168	T.VASUDEVA	OC	3.6.94	0000
2520	32303	18169	DINESH PRASAD SINGH	OC	3.6.94	0000
2521	32304	18170	RAKESH KUMAR GUPTA	OC	3.6.94	0000
2522	33504	18171	T. JAYANNA	OC	3.6.94	0000
2523	32305	18172	APURBA KUMAR NANDI	OC	3.6.94	0000
2524	32306	18173	RAVI KUMAR MANKOTIA	OC	3.6.94	0000
2525	32307	18174	UMA KANTA BHATTACHARJEE	OC	3.6.94	0000
2526	32308	18175	E.LAKSHMI NARYANA	OC	3.6.94	0000
2527	30066	18176	P.K.SHUKLADAS	OC	3.6.94	0000
2528	33396	18177	P.K. SUKLA DAS	OC	3.6.94	0000
2529	32309	18178	M THIRUNAVAKARASU	OC	3.6.94	0000
2530	32310	18179	S.NAGENDRA NATH	OC	3.6.94	0000
2531	33400	18180	V.NARAYANAN	OC	3.6.94	0000
2532	32311	18181	SURENDER PAL SINGH	OC	3.6.94	0000
2533	32312	18182	DASPUTRE N S	OC	3.6.94	0000
2534	32313	18183	V.S. CHAVAN	OC	3.6.94	0000
2535	32314	18184	V.SURESH BABU	OC	3.6.94	0000
2536	32315	18185	R.Y.YADAV	OC	3.6.94	0000
2537	32316	18186	HIPDESH KUMAR	OC	3.6.94	0000
2538	32317	18187	U.R. YADAV	OC	3.6.94	0000
2539	32318	18188	KULDEEP SINGH	OC	3.6.94	0000
2540	32319	18189	T.GANGARAO	OC	3.6.94	0000
2541	33479	18190	NARAYANA BANGERA	OC	3.6.94	0000
2542	31125	18191	R.V. MAKADIA	OC	3.6.94	0000

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SL NO	STAFF NO	SR. NUMBER	NAME OF THE OFFICER S/SHRI	OC SC	DEEMED DATE OF PROMOTION
*****	*****	*****	*****	*****	*****

Sl. No.	Roll No.	Name	Grade
3359	32953	19008 D. SUNDARAMOORTHY	SC 3.6.94
3360	32954	19009 ACHYUT CH. DAISHYA	SC 3.6.94
3361	32955	19010 D.V. PRASAD	SC 3.6.94
3362	32956	19011 J. SANJEEVA RAO	SC 3.6.94
3363	32957	19012 S. CHANDRA RAO	SC 3.6.94
3364	32958	19013 M. THIRUMURTHY KUMAR	SC 3.6.94
3365	32959	19014 RAM SHANKAR	SC 3.6.94
3366	32960	19015 RAM SHANKAR SETHY	SC 3.6.94
3367	32961	19016 BABU RAM	SC 3.6.94
3368	32962	19017 NANAK CHAND	SC 3.6.94
3369	32963	19018 RAMBIR SINGH	SC 3.6.94
3370	32964	19019 SWAMINATH	SC 3.6.94
3371	32965	19020 NABIN KUMAR	SC 3.6.94
3372	32966	19021 M.B. KASHYAP	SC 3.6.94
3373	32967	19022 SOHAN LAL	SC 3.6.94
3374	32968	19023 LALA RAM	SC 3.6.94
3375	32969	19024 P.K. NIMESH	SC 3.6.94
3376	32970	19025 CH. SUBBA RAO	SC 3.6.94
3377	32971	19026 HARDAYAL	SC 3.6.94
3378	32972	19027 BIPIN CH. BORAH	SC 3.6.94
3379	32973	19028 RAM NARESH	SC 3.6.94
3380	32974	19029 HORI LAL	SC 3.6.94
3381	32975	19030 K.D. RAO	SC 3.6.94
3382	32976	19031 S.R. KANOJIA	SC 3.6.94
3383	32977	19032 H.R. SABAL	SC 3.6.94
3384	32978	19033 K.S. TANJANE	SC 3.6.94
3385	32979	19034 SUSANTA DAS	SC 3.6.94
3386	32980	19035 R. KABILAN	SC 3.6.94
3387	32981	19036 R. DARUMAN	SC 3.6.94
3388	32982	19037 KUMARSEN D.	SC 3.6.94
3389	32983	19038 OMBIR SINGH	SC 3.6.94
3390	32984	19039 S.A. RAJAN	SC 3.6.94
3391	32985	19040 GUNASEKARAN S	SC 3.6.94
3392	32986	19041 JOGINATH SENAPATI	SC 3.6.94
3393	32987	19042 PARDEEP KUMAR BISWAS	SC 3.6.94
3394	32988	19043 SRINIVASAN T.N.	SC 3.6.94
3395	32989	19044 JAI BAGHWAN	SC 3.6.94
3396	32990	19045 V. RAMU	SC 3.6.94
3397	32991	19046 KASHI NATH BAHERA	SC 3.6.94
3398	32992	19047 SANTANU SAMADAR	SC 3.6.94
3399	32993	19048 J.K. MAJHI	SC 3.6.94
3400	32994	19049 GAJRAJ SINGH	SC 3.6.94
3401	32995	19050 JHAULIDAS VIDHU	SC 3.6.94
3402	32996	19051 NAG ANIL KUMAR	SC 3.6.94
3403	32997	19052 P. MALKONDAIAH	SC 3.6.94
3404	32998	19053 A.D. KHATIAN	SC 3.6.94
3405	32999	19054 S.I. SOOTHWAL	SC 3.6.94
3406	33000	19055 NARESH KUMAR	SC 3.6.94

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22.2.49

DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE DIRECTOR, MAINTENANCE, GUWAHATI
THE DIRECTOR, MAINTENANCE, GUWAHATI

To

Shri A.K. Chanda,
ADM, N/4, Nagawon.

ANN-R⁶

(25)

No. A-1/Stepping up pay/

Dated at GH, the 14.7.99.

Subject : Stepping up of pay with reference to
Shri D. Sundarmurthy, S.D.A.

The pay of all officers (TES Group-B) included in the seniority list No. I to XVII is required to be fixed in terms of DOT's letter No. 16-3/92-STC-II dtd. 5.7.94 and 16.8.94. The name of Shri D. Sundarmurthy, S.D.A. appears in the list No. X/1. Hence the pay of Sri D. Sundarmurthy requires revision accordingly. Copy of clarification received from DOT is enclosed.

Sd/- Illegible.

ACCOUNTS OFFICER,
O/O. D(H) ETR, GUWAHATI-3.

Copy to :- The Accounts Officer (Cash)
CCF Task Force, The pay fixation done for
Shri D. Sundarmurthy, S.D.A. is to be revised
as per DOT letter No. 15-2-93-STC-II dtd.
24.5.99.

Copy to :-

D.F.A., O/O. CCF/ETR/CHLUTIA with reference to ETR/
CA.-Adm. L-320/37, dtd. 24.5.99.

Sd/- Illegible.

ACCOUNTS OFFICER,
O/O. D(H) ETR, GUWAHATI-3.

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